

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1303/2024

**In the matter of:**

“News Item titled "New waste mounds creep up on capital" appearing the Hindustan Times dated 04.11.2024”.

**NDOH: 10.03.202**

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Filed by:

(Delhi Pollution Control Committee)  
Respondent

New Delhi:  
Dated:05.03.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1303 /2024

**IN THE MATTER OF:**

News Item titled "New waste mounds creep up on capital" appearing in the Hindustan Times dated 04.11.2024

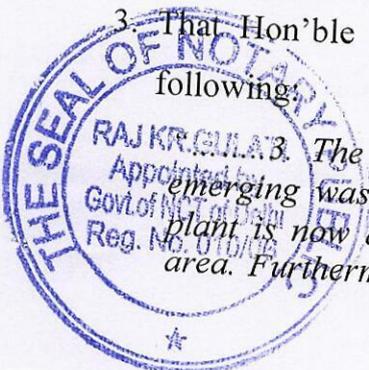
**AFFIDAVIT OF DELHI POLLUTION CONTROL COMMITTEE (DPCC)  
REGARDING RESPONSE / REPLY IN TERMS OF THE ORDER DATED  
19.11.2024**

IT IS MOST RESPECTFULLY SHOWETH:

I, Dr. K. S. Jayachandran, Member Secretary, Delhi Pollution Control Committee, 6<sup>th</sup> Level, Delhi Secretariat, IP Estate, Delhi- 110002, do hereby solemnly affirm and state as under:

1. That, I am working as Member Secretary, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter suo-motu related to the increasing accumulation of waste in Delhi, specifically highlighting the emergence of new waste mounds in areas like Singhola and near Bawana. As per the article, after efforts lasting more than five years, some progress can be seen at Okhla, Bhalswa and Ghazipur but the emergence of new waste mounds is a major casue of concern and points to a larger problem of systemic inadequacy in the management of waste production.
3. That Hon'ble Tribunal in the above mentioned matter has also mentioned following:

*The news item highlights that near JJ colony in Bawana, the emerging waste mountain adjoining the Narela-Bawana waste-to-energy plant is now almost as tall as the 13-storey residential buildings in the area. Furthermore, around 8 km away, near Singhola village towards GT*



Karnal Road, is a seven acre plot that was used to dump silt. The article alleges that both sites are now visible from atleast 2-3 kms away.

4. It is stated that the Singhola site has started to face space constraints with no area left for further deposit of silts. A 2023 Municipal Corporation of Delhi report alleges that the site cannot be raised vertically further and that more dumping may cause sliding or slipping of silt towards adjoining areas. The article highlights that the site was used to dump silt collected during the annual pre-monsoon desilting exercise in Delhi's drainage system. However, it has accumulated 900,000 tonnes of silt mixed with plastic, waste and construction and demolition waste. Furthermore, the saturation of the Singhola site has led to silt being diverted to the Bhalswa landfill, and the dumping of fresh waste has hindered the progress made there.

5. Similarly, the news item discusses the waste mound at Bawana, located near the Narela-Bawana Waste to Energy (WtE) plant and just 700 meters from the Munak CLC canal which has become a significant environmental and public health concern in Delhi. Spanning approximately 24 acres, this massive heap of waste is rapidly growing and towers near the 13-storey DDA buildings in the area. It consists mainly of rejects, inerts, and waste unsuitable for the plant's boilers. Residents in nearby areas have expressed concerns about the unpleasant odour and the mound's negative impact on property values, with many flats remaining unsold due to the undesirable environment.

6. The news item alleges that North Delhi Municipal Corporation (NDMC) had conceived a plan to build a modern landfill and a 24MW WtE plant at Narela to process 4,000 tonnes of solid waste per day. Despite delays caused by disputes between the developers and the NDMC, the project was finally commissioned in March 2017. The WtE plant is intended to generate electricity by burning refuse-derived fuel (RDF) produced by segregating waste collected from residential areas like Rohini. However, local residents disagree with the effectiveness of the system, citing that the waste mound continues to grow despite the plant's operation. Many believe the mound is contributing to the unsold housing flats in the area due to the stench and general unpleasantness.

7. The above matter indicates a violation of the Solid Waste Management Rules, 2016; Construction and Demolition Waste Management Rules, 2016 and the Environment Protection Act, 1986.

8. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.....”

4. That Hon'ble Tribunal has impleaded DPCC besides MCD, CPCB & District Magistrate (North West) as respondents in the above matter.



5. That a team of DPCC has inspected the Dumpsite of MCD at Singhola Village in Narela and Engineered Sanitary Landfill (ESLF) in the Integrated Municipal Solid Waste Management Facility at Bawana on 20.02.2025 and following are the brief of observations and information gathered during the said inspections on 20.02.2025 :

**(i) Brief of observations, information provided during the inspection of Dumpsite of MCD at Singhola Village in Narela on 20.02.2025 and subsequent information received from MCD:**

- The Dumpsite shares Boundary with STP Narela. On one side and there is a Nallah flowing at the rear.
- Accumulated Area of Dumpsite was informed to be 6.61 Acres (Total Area 7.2 Acres).
- Land was allotted to MCD by DDA in 2018 for two years for disposal of silt and dumping of waste started in April, 2018.
- Approximately 9,00,000 MT of waste comprising of Silt, Construction & Demolition Waste and Refuse, is accumulated at Dumpsite.
- Fresh waste, including Silt, is not being dumped at site presently.
- MCD awarded the work of disposal of 9.0 Lakh MT of stacked silt (i.e. Plastic, RDF and C & D) by Bio-remediation and Bio-mining at silt dumpsite Singhola to M/s Alfa Therm Limited vide letter dated 01.11.2024 to carry out the said work in 9 months from the date of signing the contract agreement. Bio-mining of waste was being carried out by M/s Alfa Therm Limited during the visit. Target date to clear the dumped material and reclaim the land is August, 2025. Out of total 9.0 Lakh MT about 2 Lakh MT has been bio-mined.
- 12 Excavators, 02 Screening Machines, 02 Bulldozers and 03 Trommels were observed at site.
- Staff of 30 people is engaged by M/ AlfTherm Limited for Bio-Mining of waste at Dumpsite.
- Hours of operation: 08:00 A.M. to 11:00 P.M.
- Dispatch of processed waste: 24 X 7.
- About 5000 MT of waste is processed per day.
- Refused Derived Fuel (RDF) portion of processed waste is sent to Paper mills at Shamli, Muzaffarnagar etc. for utilization as fuel for Boilers.
- Inert portion of processed waste is sent for filling of low lying areas (Private Plots, NHAI, etc).
- One Tanker for sprinkling water at Dumpsite was observed. As informed, treated water from adjacent STP of DJB is used for filling the tankers.

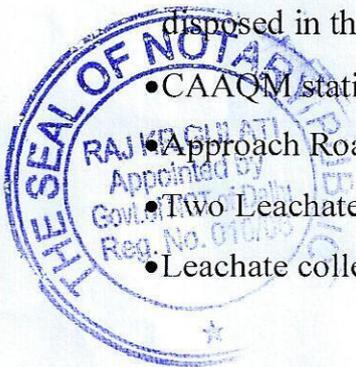
- 02 Bore-wells observed at site. Permission of DJB for ground water extraction was sought. However, the same could not be furnished during inspection. The representative of M/s AlfaTherm Limited requested that documents may be sought from MCD.
- 08 CCTV cameras installed at site.
- One Weigh Bridge observed at site.
- Approximately 03 meter Boundary Wall observed at three sides of the Dumpsite. However, no barricading/ wall observed along side facing the Nallah.

Copy of the report on inspection of Dumpsite of MCD at Singhola Village in Narela on 20.02.2025 is at **Annexure – 1**

Copy of the Letter Dated 01.11.2024 of MCD regarding award of work of Bio-remediation and Bio-mining to M/s Alfa Therm Limited is at **Annexure – 2**

**(ii) Brief of observations, information provided during the inspection of Engineered Sanitary Landfill (ESLF) in the Integrated Municipal Solid Waste Management Facility at Bawana on 20.02.2025 and subsequent information received from the operator of the facility:**

- Integrated Municipal Solid Waste Management Facility at Bawana is having Waste to Energy Plant of 1300 TPD capacity (24 MW) (Commissioned in 2017), Compost Plant of 700 TPD and Engineered Sanitary Landfill (ESLF) (Both Commissioned in 2011).
- Developed Capacity of Engineering SLF : 22.68 Lakh Cubic Meter
- Utilization capacity of Existing ESLF is about 14.2 Lakhs Cubic Meters.
- Approx. Area of ESLF : 35 Acres
- Present Average height of ESLF is about 28m which will be reduced after closure and capping of the E-SLF.
- Landfill was found in operation.
- Inerts and Bottom Ash residue from Waste to Energy Plant in the facility is disposed in the Landfill.
- Approximately 2400 MT of waste is received per day. out of which, 350 to 400 TPD of processed waste (Inerts and Bottom Ash residue form WtE Plant) is disposed in the Landfill.
- CAAQM station was found operational at site during inspection.
- Approach Road to Landfill found paved.
- Two Leachate collection tanks provided at the Landfill.
- Leachate collection pond and Solar-Evaporation pond observed at site.

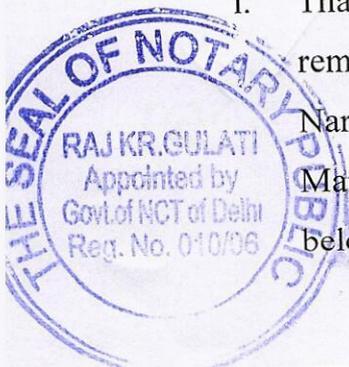


- Leachate Treatment Plant (Mechanical Vapour Re-compression(MVR)) of 200 KLD capacity is installed and found operational during inspection. Flow-meters found installed at the Inlet and Outlet of the LTP. Logbooks found maintained.
- Treated water from LTP is utilized in Demineralization Plant and for Flue-gas treatment.
- Two Bore-Wells observed, out of which one is used for Ground Water Monitoring.
- 03 Weigh Bridges found installed at the facility.
- Radioactive Sensor installed at entry Gate.
- There is provision of Soak Pits for Rain-Water Harvesting at the Facility.
- Waste Water generated from toilets & Kitchen/ bathrooms is sent to Septic Tank.
- Laboratory situated on the First Floor of Administrative Building.
- Mist Fan is used for odour control.
- One Tanker for sprinkling water for dust suppression was observed.

Copy of the report on inspection of Engineered Sanitary Landfill (ESLF) in the Integrated Municipal Solid Waste Management Facility at Bawana on 20.02.2025 is at **Annexure - 3**

6. That following Directions u/s 5 of the Environment (Protection) Act, 1986 read along with Solid Waste Management Rules, 2016 regarding Bio Mining of dumped material at the Dumpsite at Singhola Village, Narela, Delhi-110040, has been issued by DPCC to MCD on 04.03.2025 :

- i. That MCD shall prepare time targeted Action Plan for Bio-mining / Bio-remediation of the waste dumped at the Dumpsite at Singhola Village, Narela, Delhi-110040 in compliance with the provisions of Solid Waste Management Rules, 2016 and points 2 (a), (b), (c) & (d) as mentioned below and submit Action Plan in this regard to DPCC by 31.03.2025.

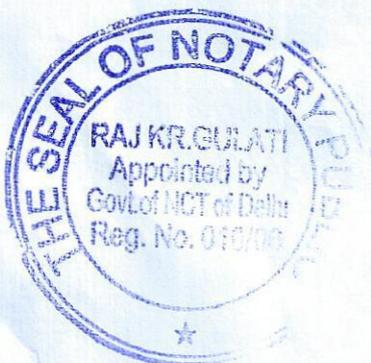


- ii. That MCD shall ensure to follow the procedures as per CPCB Guidelines for Disposal of Legacy Waste with specific compliance to following points:
- (a) Analysis of various screened fraction materials, i.e., RDF, fine earth / bio earth etc., prior to its disposal / utilization.
  - (b) Preparation of plan for utilization / disposal of screened fractions.
  - (c) Adequate provisions for leachate treatment.
  - (d) Maintenance of Records / Documents for disposal / utilization of the RDFs or fine earth and other materials.
- iii. That MCD shall ensure that no fresh waste is disposed at the abovementioned Dumpsite at Singhola Village, Narela, Delhi-110040.
- iv. That MCD shall ensure proper dust control measures including sprinkling of water at the dumpsite and use of treated water from the nearby Narela STP of Delhi Jal Board in this regard.
- v. That MCD shall take all the required necessary measures including proper slope management and barricading towards the Back side drain to avoid falling of the accumulated waste at abovementioned Dumpsite at Singhola Village, Narela, Delhi-110040.
- vi. That MCD shall not use any Bore-wells without prior permission from DJB.

MCD shall submit Compliance/ Action Taken Report with respect to above mentioned directions to DPCC by 31.03.2025

Copy of the Directions u/s 5 of the Environment (Protection) Act, 1986 issued by DPCC to MCD on 04.03.2025 is at Annexure - 4

7. That the present action taken report of DPCC may kindly be taken on record.



  
DEPONENT

VERIFICATION:

I, the above-named deponent, declare that the contents of the present affidavit are true and correct to the best of my knowledge and based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 05 day of March, 2025.



DEPONENT



ATTESTED

  
NOTARY PUBLIC  
GOVT. OF NCT OF DELHI

5 MAR 2025

Report on Inspection of MCD Dumpsite at Singhola Village on 20.02.2025

An inspection of MCD Dumpsite at Singhola Village, Narela, was carried out by DPCC Officials on 20.02.2025. Representatives of MCD were not available at site during inspection. However, Mr. Ajay Yadav, representative of M/s AlfaTherm Limited (agency for Bio-Mining of Waste at site) was present during the inspection.

Following is the brief of observations made and information gathered during the Inspection:

1. The Dumpsite shares Boundary with STP Narela. On one side and there is a Nallah flowing at the rear.
2. Accumulated Area of Dumpsite was informed to be 6.61 Acres.
3. Approxinatively 9,00,000 MT of waste comprising of Silt, Construction & Demolition Waste and Refuse, is accumulated at Dumpsite.
4. Fresh waste, including Silt, is not being dumped at site presently.
5. Bio-Mining of waste accumulated at site by M/s AlfaTherm Limited was observed. As informed by M/s AlfaTherm Limited was awarded Tender to process waste in from Nov, 2024.
6. 12 Excavators, 02 Screening Machines, 02 Bulldozers and 03 Trommels were observed at site.
7. Staff of 30 people is engaged by M/ AlfaTherm Limited for Bio-Mining of waste at Dumpsite.
8. Hours of operation: 08:00 A.M. to 11:00 P.M.
9. Dispatch of processed waste: 24 X 7.
10. About 5000 MT of waste is processed per day.
11. Refused Derived Fuel (RDF) portion of processed waste is sent to Paper mills at Shamli, Muzaffarnagar etc. for utilization as fuel for Boilers.
12. Inert portion of processed waste is sent for filling of low lying areas (Private Plots, NHAI, etc).
13. One Tanker for sprinkling water at Dumpsite was observed. As informed, treated water from adjacent STP of DJB is used for filling the tankers.
14. 02 Bore-wells observed at site. Permission of DJB for ground water extraction was sought. However, the same could not be furnished during inspection. The representative of M/s AlfaTherm Limited requested that documents may be sought from MCD.
15. 08 CCTV cameras installed at site.
16. One Weigh Bridge observed at site.
17. Approximately 03 meter Boundary Wall observed at three sides of the Dumpsite. However, no barricading/ wall observed along side facing the Nallah.
18. Photographs taken during the inspection are enclosed.

~~20/02/2025~~  
20/02/2025

(Krishan Kaushik)  
Jr. Env. Engineer  
WMC-II, DPCC

Ankit  
20/02/2025  
(Ankit Kumar Gond)  
Trainee  
WMC-II, DPCC



Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela on 20.02.2025



16/4, Singhola, New Delhi, Delhi, 110036, India

Latitude

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Local 01:19:11 PM

GMT 07:49:11 AM

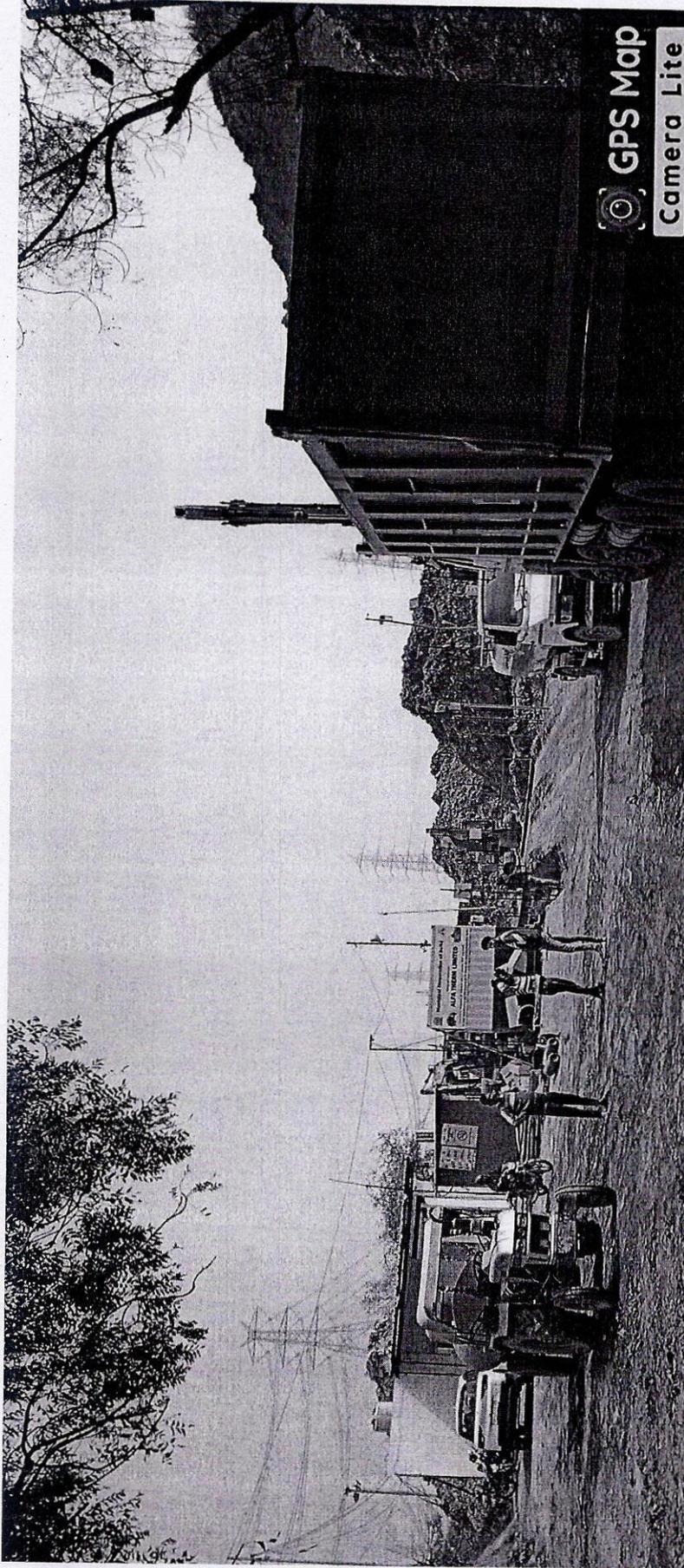
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Altitude 210 meters

Thursday, 20.02.2025

Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela, on 20.02.2025



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Camera Lite

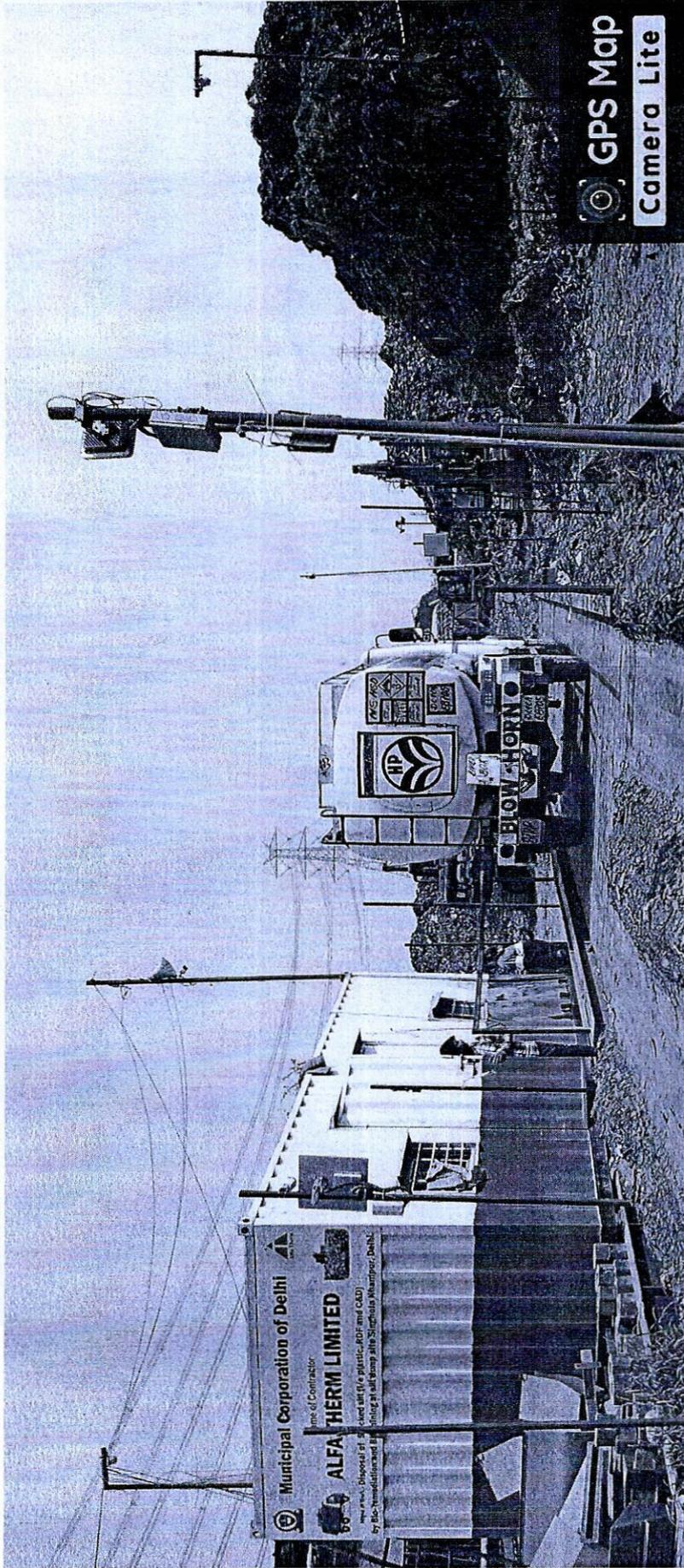
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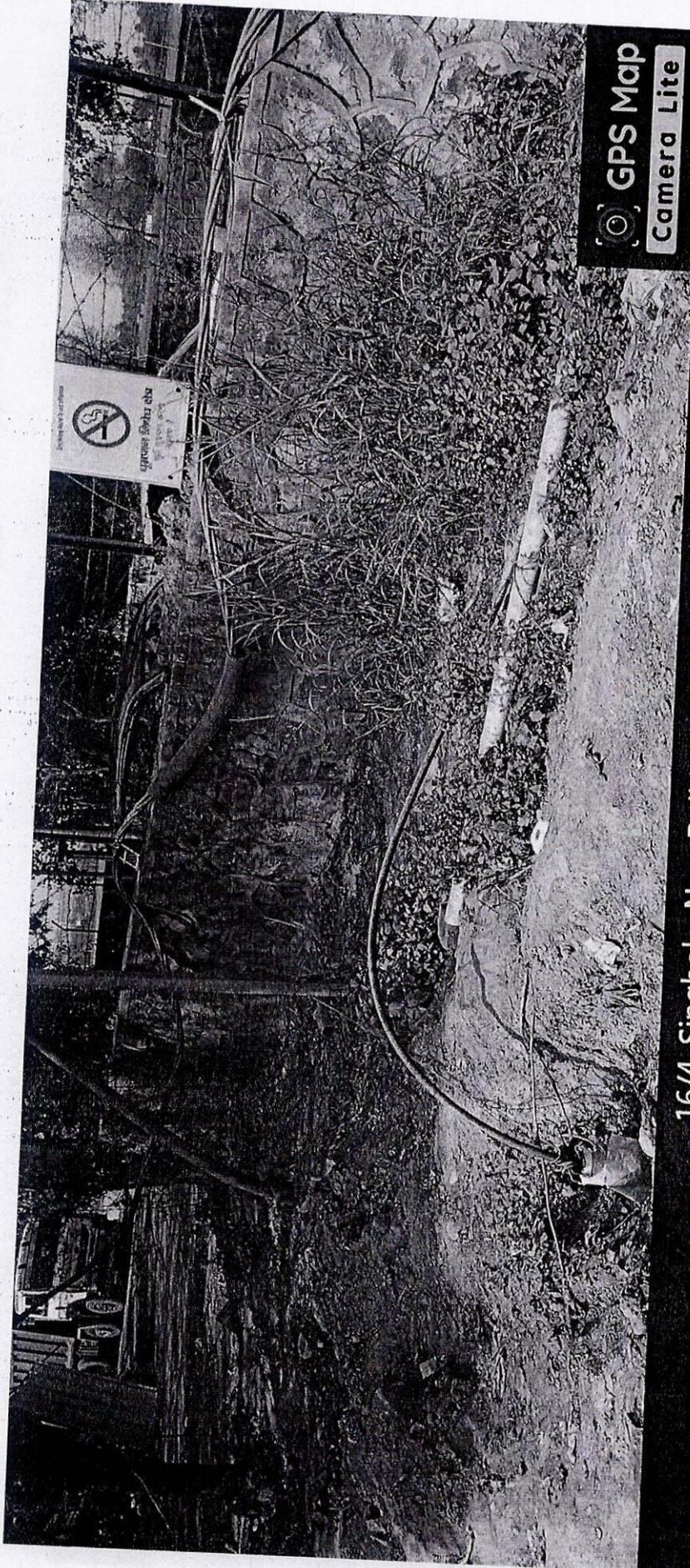
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Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela, on 20.02.2025



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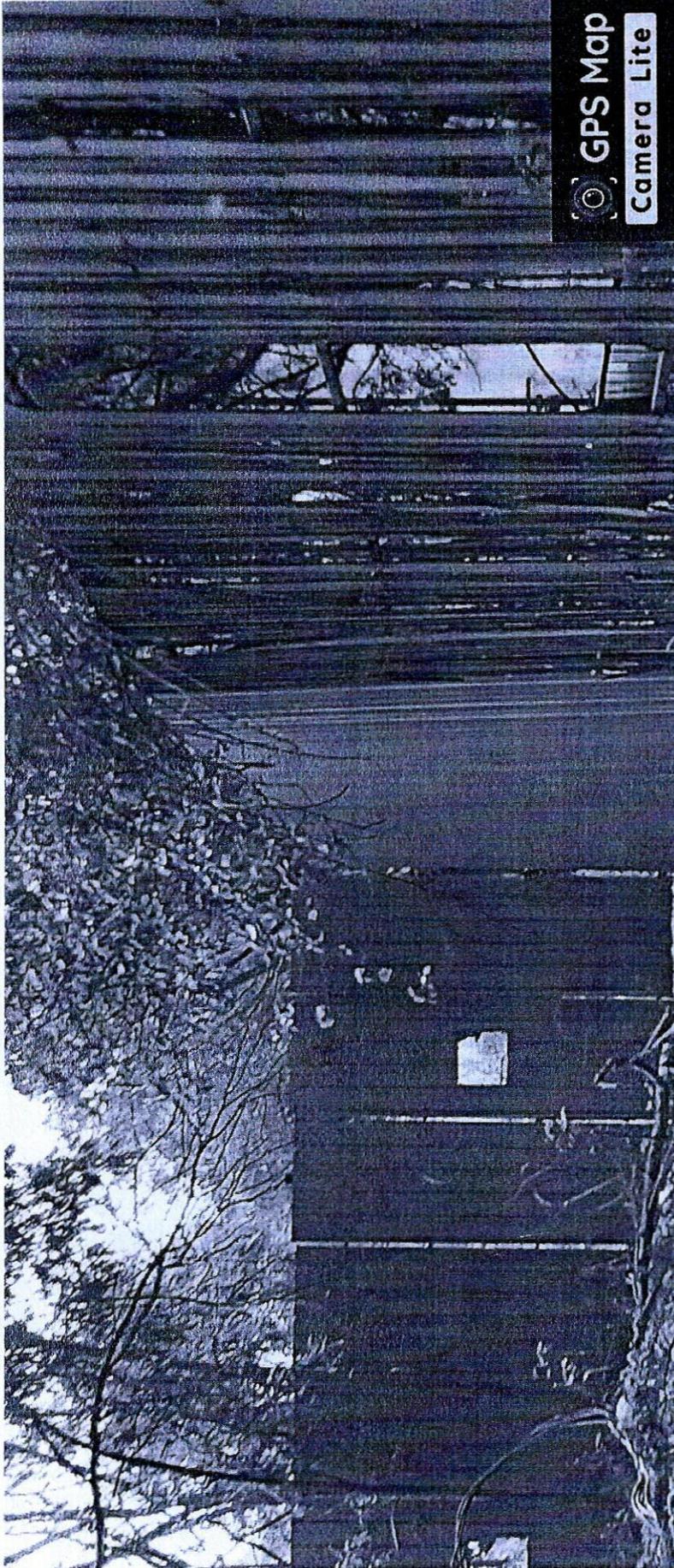
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Thursday, 20.02.2025



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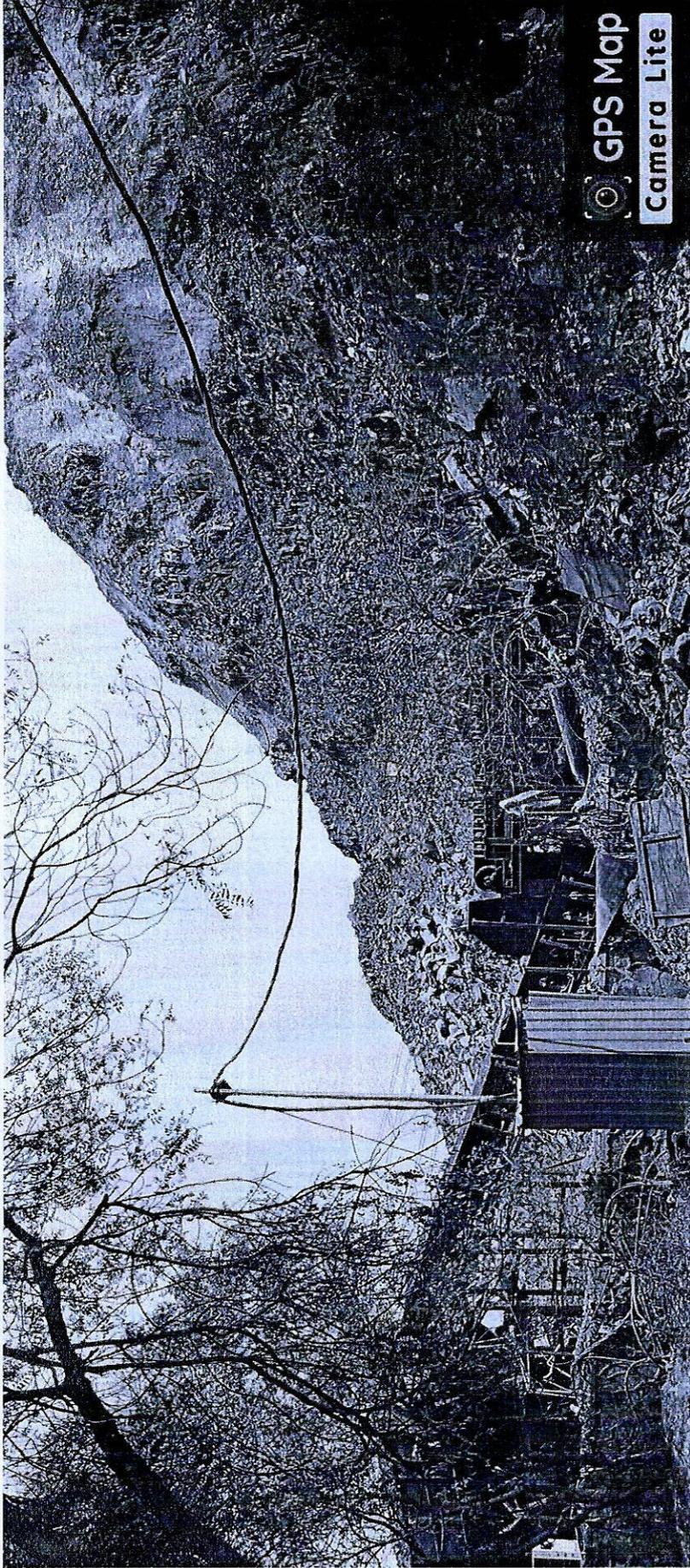
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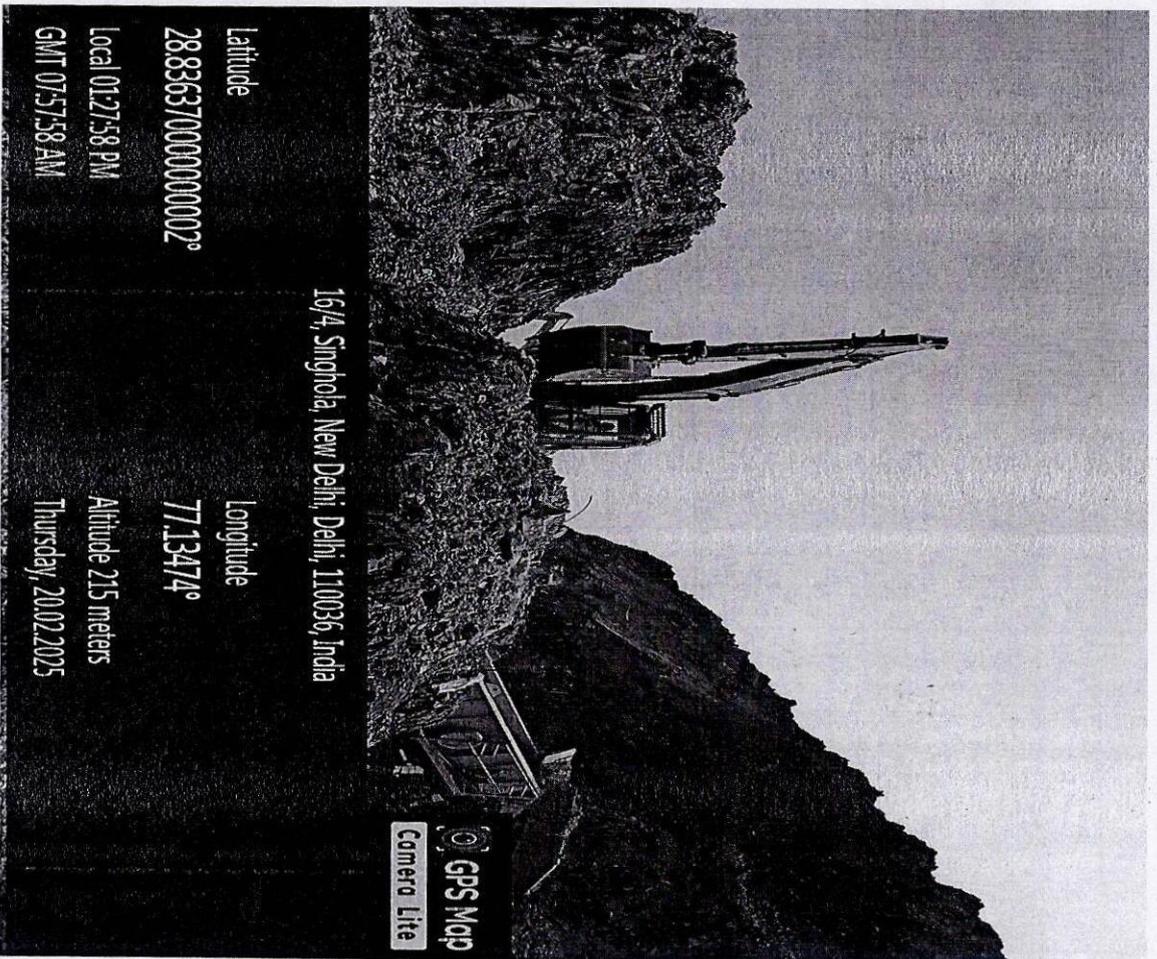
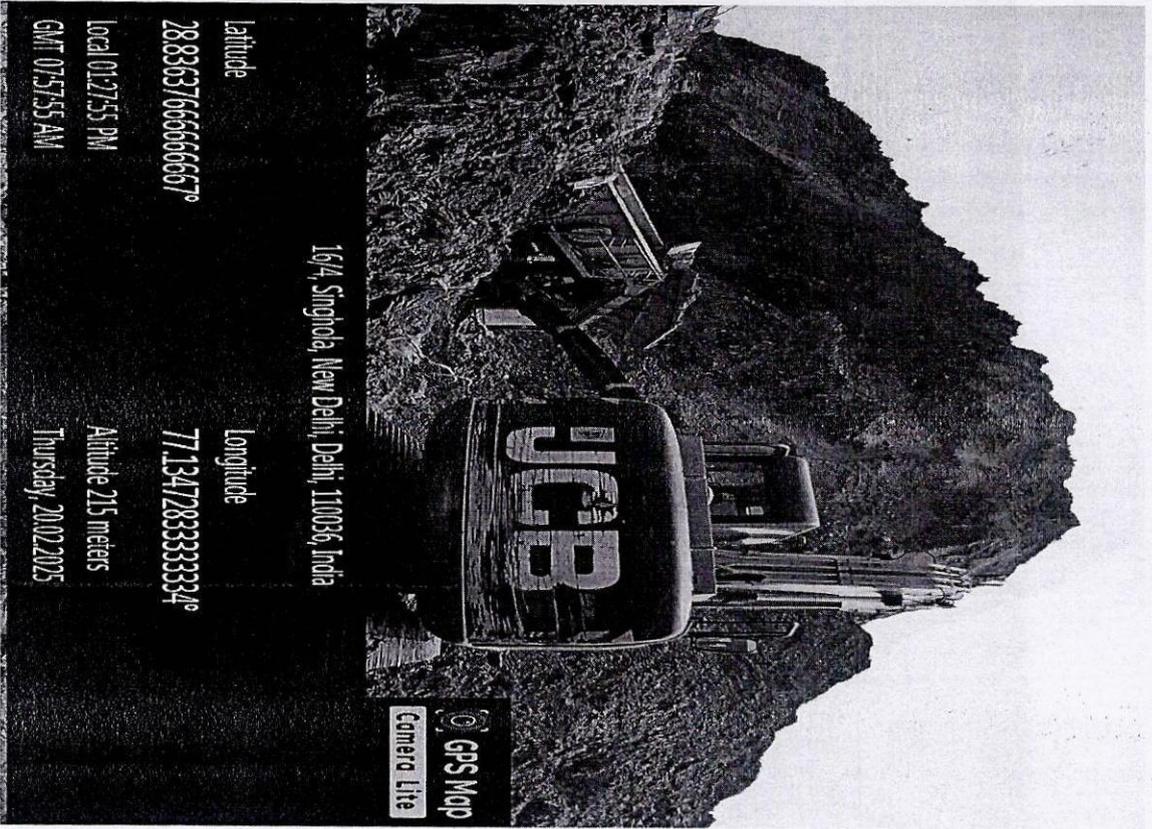
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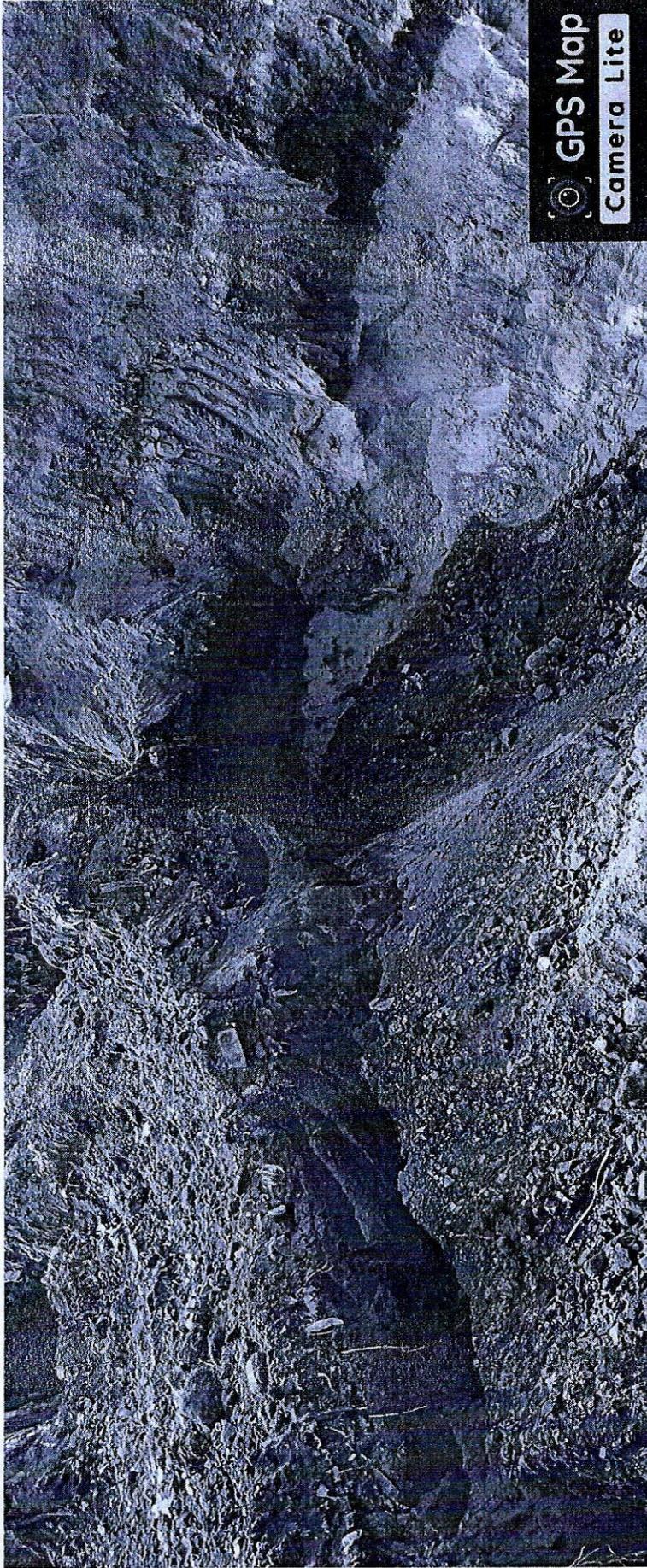
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Thursday, 20.02.2025

Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela, on 20.02.2025



Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela, on 20.02.2025



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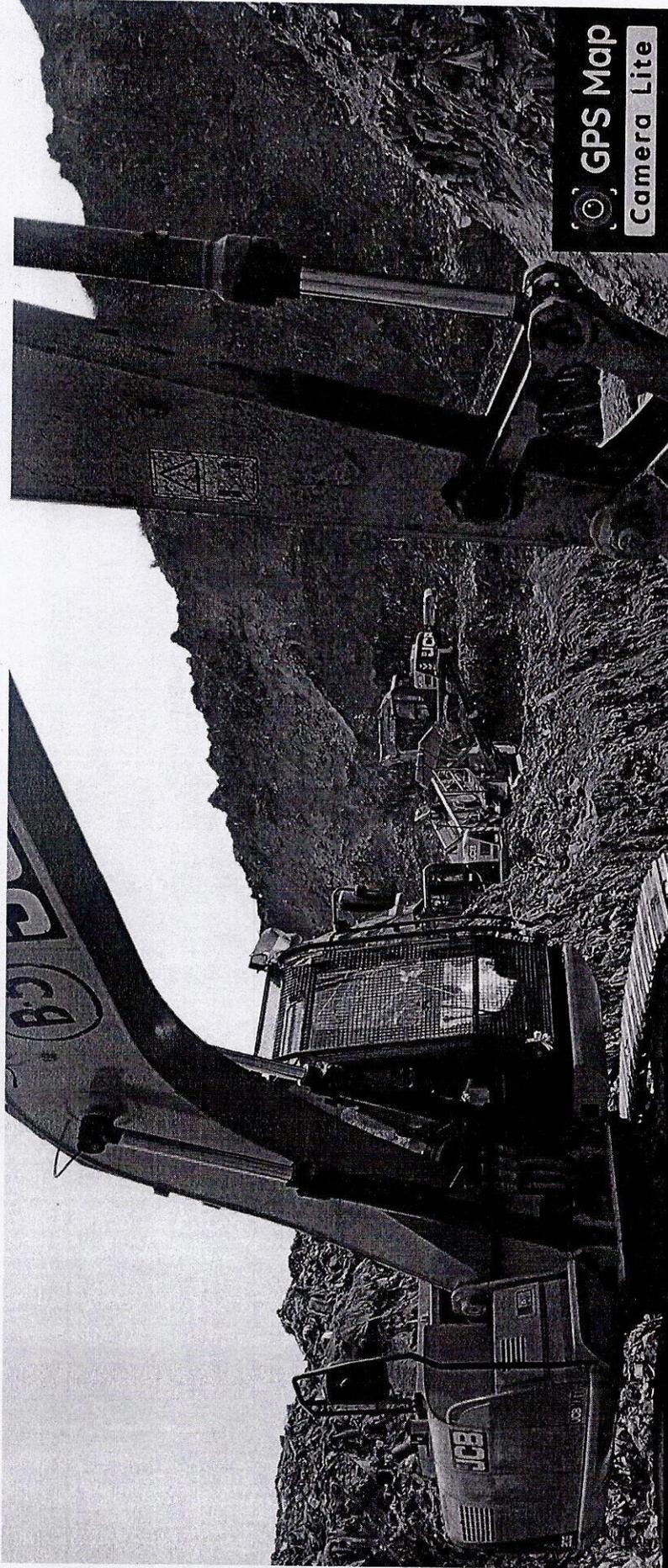
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Thursday, 20.02.2025

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Thursday, 06/03/2008



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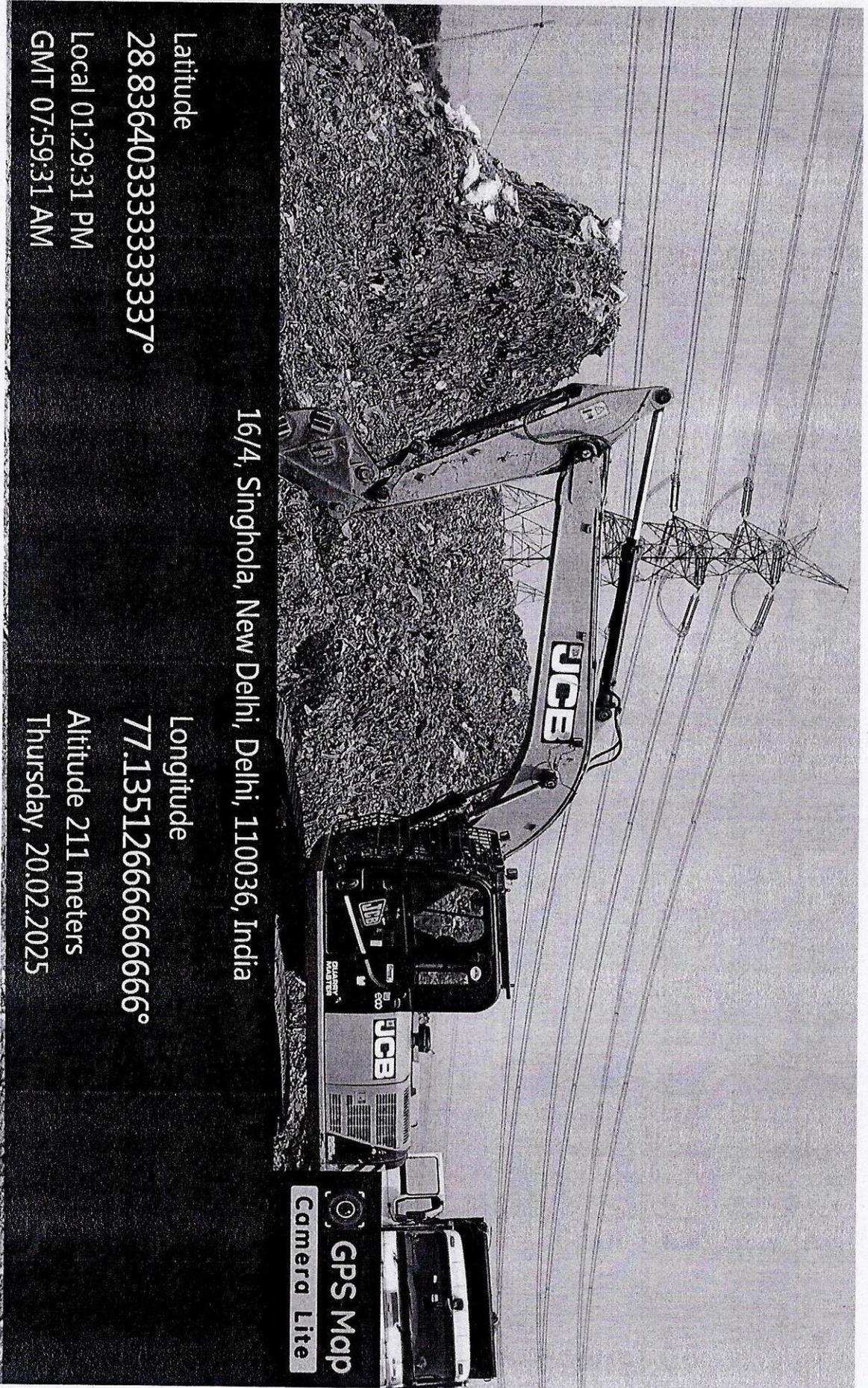
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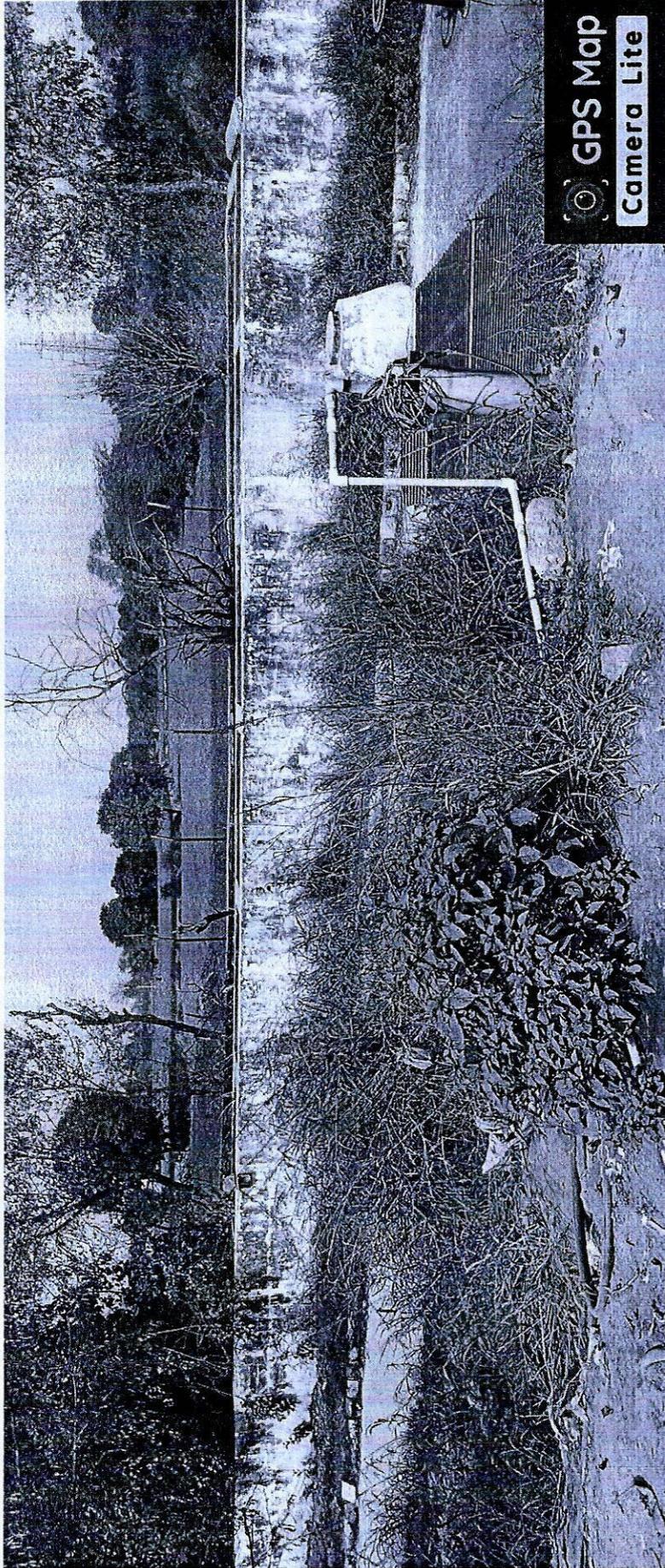
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Thursday, 20.02.2025

Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela, on 20.02.2025



Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela, on 20.02.2025



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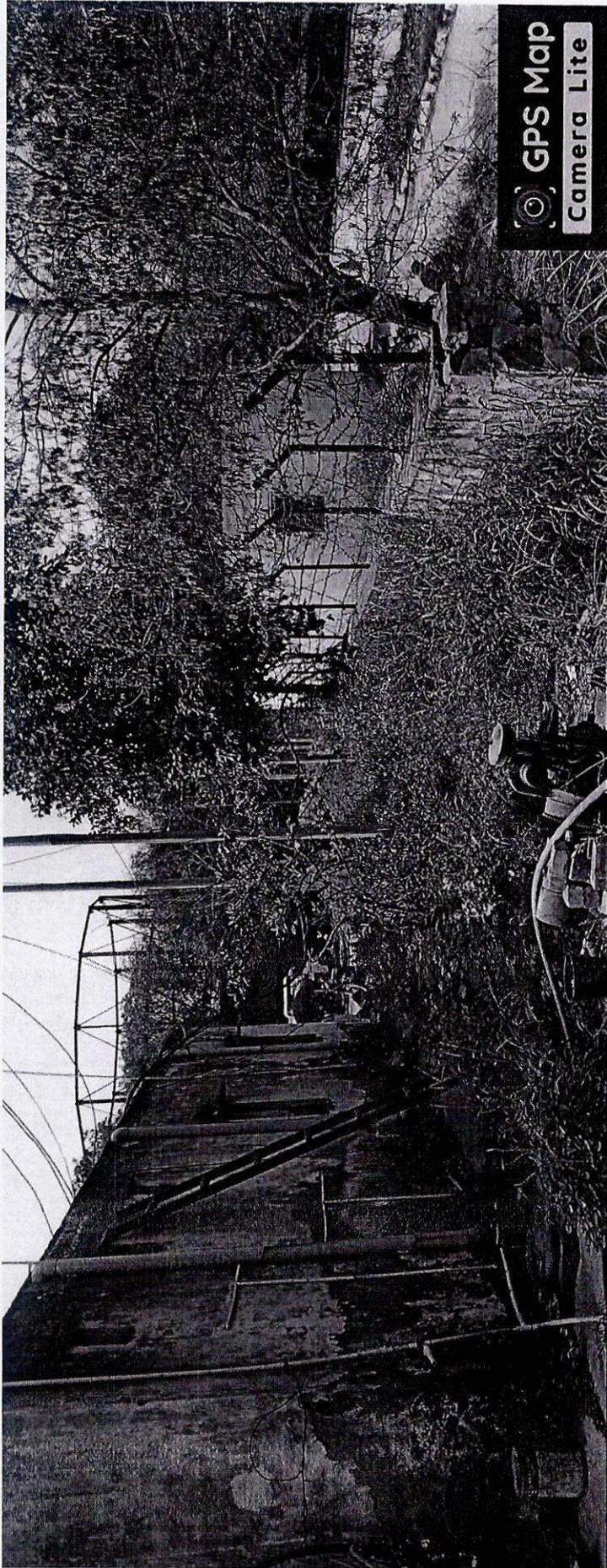
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Altitude 210 meters

Thursday, 20.02.2025

Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela, on 20.02.2025



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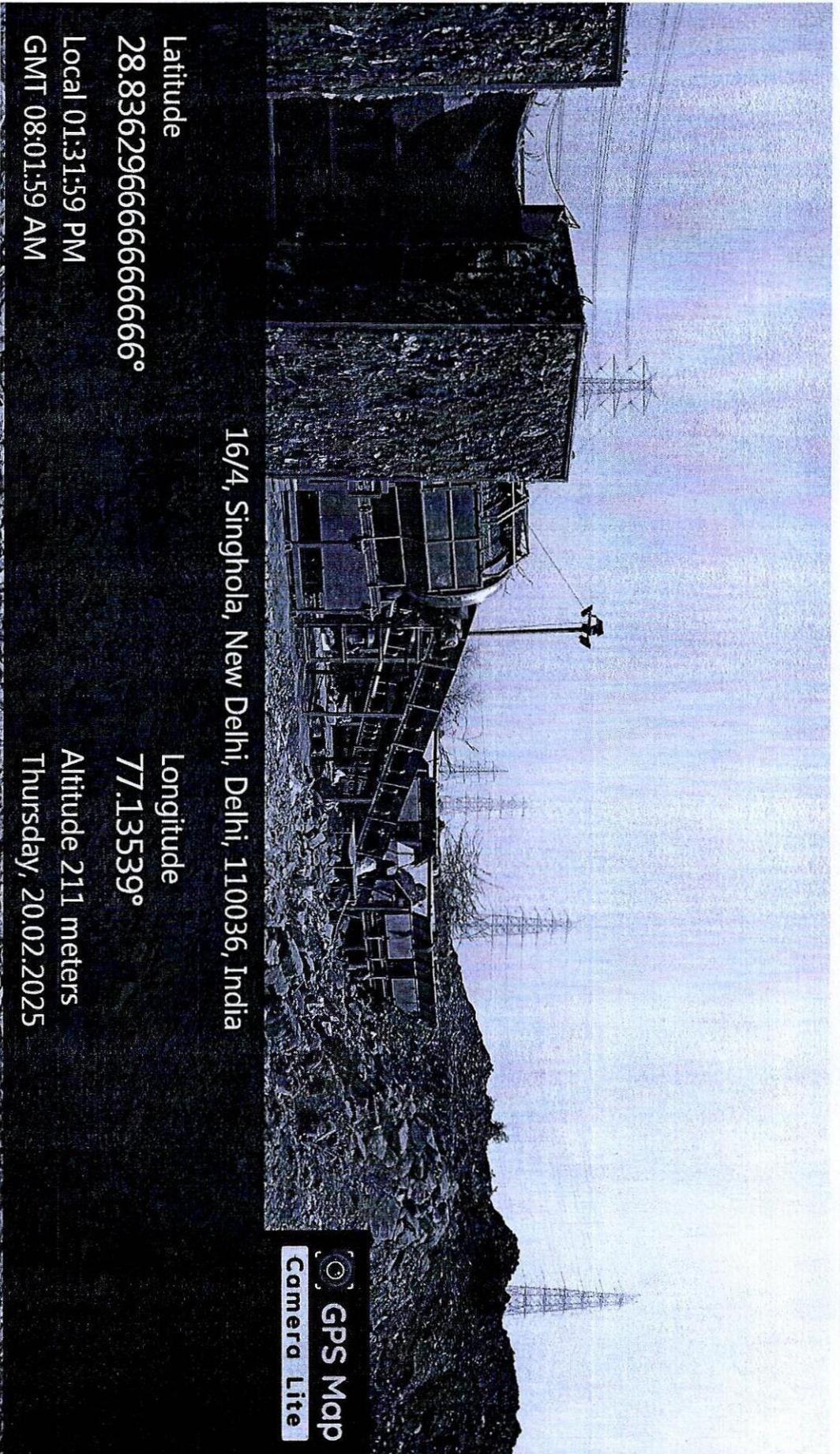
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Altitude 210 meters

Thursday, 20.02.2025

28



GPS Map  
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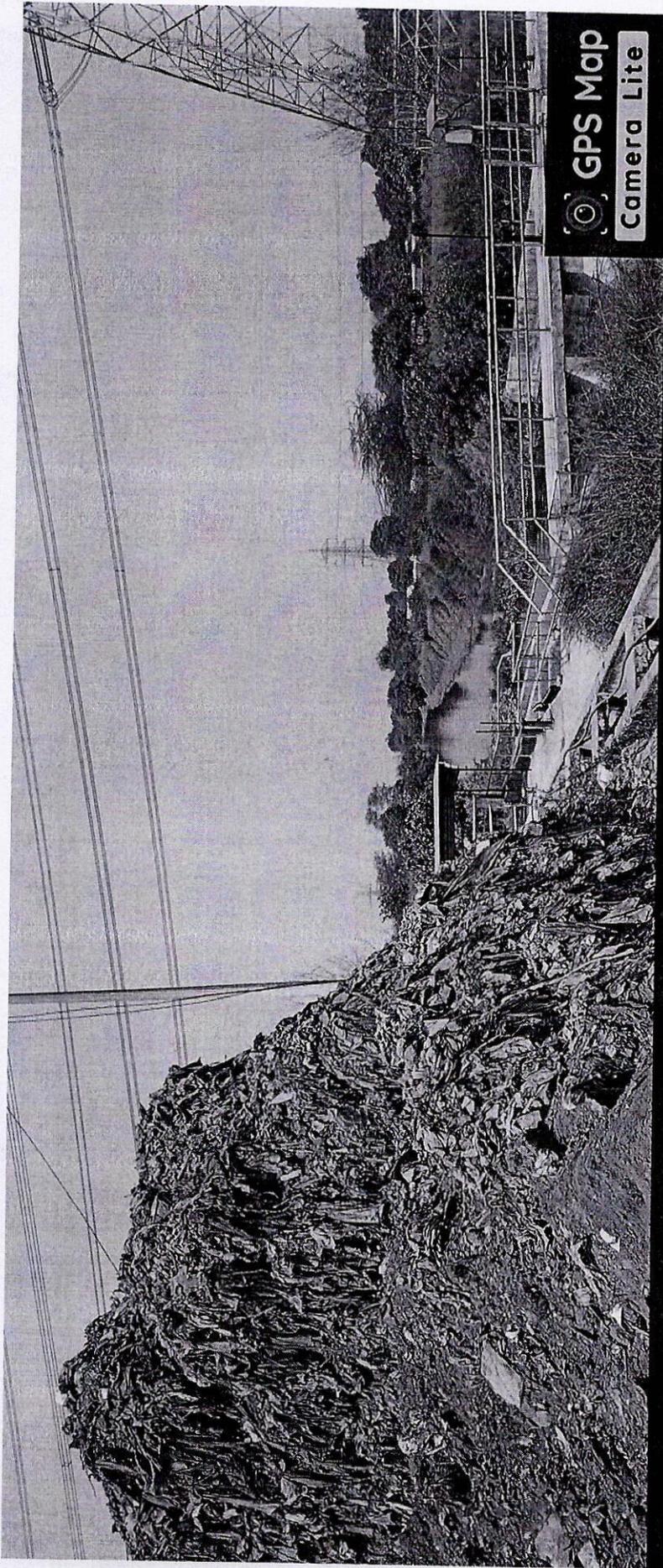
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Thursday, 20.02.2025

Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela, on 20.02.2025

24



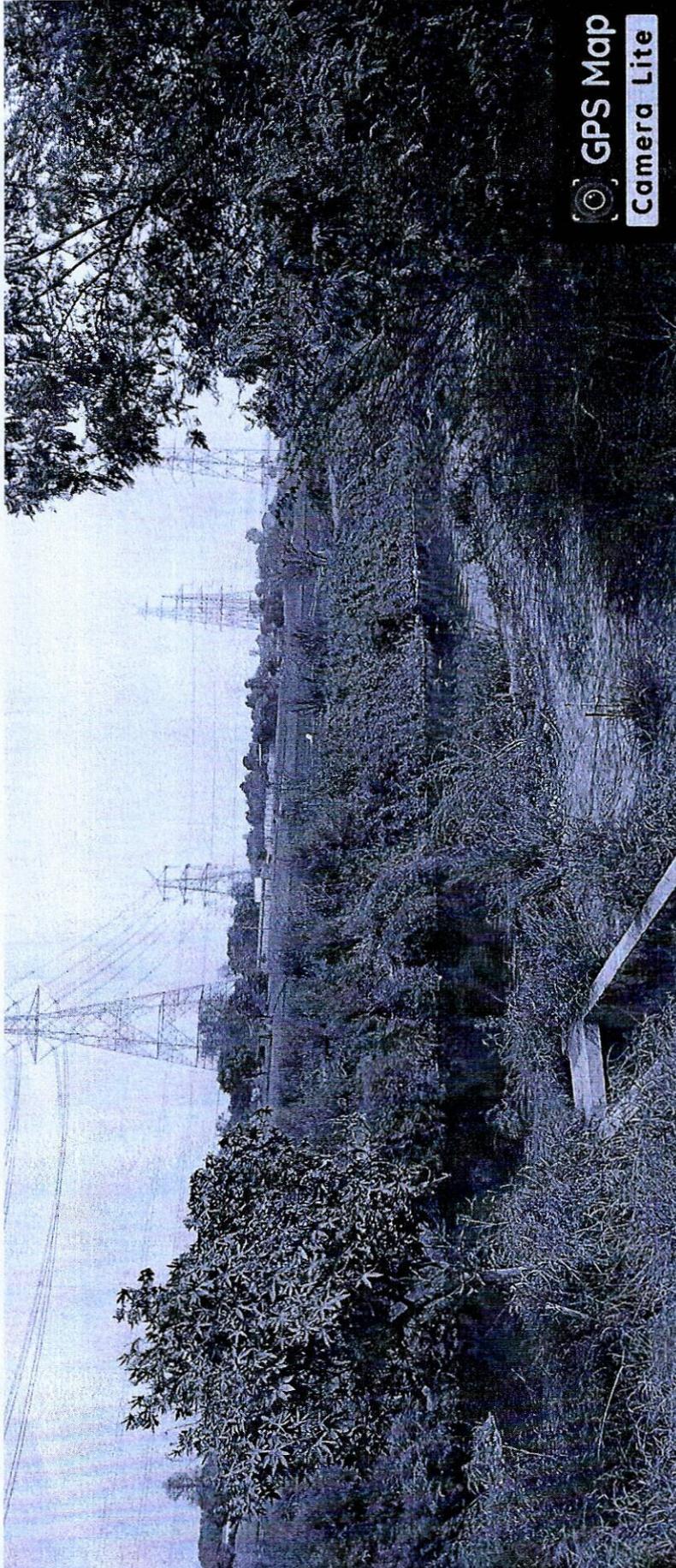
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Thursday, 20.02.2025

Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela, on 20.02.2025



GPS Map  
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GMT 08:02:51 AM

Thursday, 20.02.2025

Photographs taken during Inspection of MCD Dumpsite at Singhola Village, Narela, on 20.02.2025

MUNICIPAL CORPORATION OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (SLF)/BHALSWA  
3<sup>rd</sup> Floor Sub Zonal Office Building, Sector-17,  
Rohini, New Delhi-110006  
Email [eeslfbhalswa@gmail.com](mailto:eeslfbhalswa@gmail.com)

Letter of Award

No. EE(SLF)/B/MCD/2024/D-163

Dated : 01/11/2024

To

M/s Alfa Therm Ltd.  
431, 1<sup>st</sup> floor, Udyog Vihar Ph-  
Sec 20, Gurugram, Haryana-122016  
E-mail: [info@alfatherm.in](mailto:info@alfatherm.in), [Harjol@alfatherm.in](mailto:Harjol@alfatherm.in)

Time of Completion 09 month  
Head of Account XL-VIII-B-II (SBM U-2.0)  
Contractual amount Rs. 46.17 Crores  
Tender ID 2024\_MCD\_191406\_1  
NIT No. EE(SLF)/B/MCD/2024/ D-194 Dated  
14.03.2024

Subject: Disposal of 9.0 Lakh MT of stacked silt (1/6 plastic, RDF and C&D by Bio-remediation and Bio-mining at silt dump site Singhola Khampur, Delhi).

Dear sir(s),

Your bid for the work mentioned above has been accepted on behalf of the Commissioner, Municipal Corporation of Delhi at your quoted rate (@ Rs. 513/- per MT) as per scope of work given therein. You are requested to submit within 21 (Twenty One days) from the date of issue of this letter:

1. The performance security/performance guarantee of INR. 2,30,85,000 /-(INR Two Crores Thirty Lakhs Eighty Five Thousand only). The performance security shall be in the form of bank guarantee of any nationalized /scheduled Commercial bank.
2. Copy of Work plan covering entire period of Contract for completion of work. This work plan will form basis for checking fulfillment of performance obligations.
3. Sign the Contract Agreement.

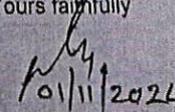
Please note that the time allowed for carrying out the work as entered in the bid is 09 months including rainy season, shall be reckoned from the date of signing the contract agreement.

Signing the contract agreement shall be reckoned as intimation to commencement of work and no separate letter of commencement of work is required. Therefore, after signing of the agreement, you are directed to contact authority/ Engineer-in-charge for taking the possession of the site and necessary instructions to start the work.

Remarks:

You shall be responsible for correctness/genuineness of all the documents whatsoever submitted by you.

Yours faithfully

  
01/11/2024  
Executive Engineer  
(SLF) Bhalswa

Copy for kind information to:

1. Secretary to Commissioner, MCD for kind information of the commissioner MCD.
2. Addl. Commissioner (DEMS)
3. E-In-C-I
4. CE (Project/DEMS)
5. SE(SLF)/ Bhalswa
6. AAO (SLF) Bhalswa
7. All AEs (SLF) Bhalswa
8. Office copy

Report on Inspection of Engineered Sanitary Landfill of Integrated MSW Facility at Bawana on  
20.02.2025

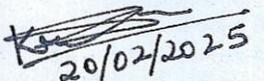
20

An inspection of Engineered Sanitary Landfill of Integrated MSW Facility at Bawana was carried out by DPCC Officials on 20.02.2025. Representatives of M/s Delhi MSW Solutions Limited Mr. Murali Krishna R, Head of Integrated MSW Facility at Bawana, was present during the inspection.

Following is the brief of observations made and information gathered during the Inspection:

1. Landfill was found in operation.
2. Inerts and Bottom Ash residue from Waste to Energy Plant in the facility is disposed in the Landfill.
3. Approximately 2400 MT of waste is received per day. out of which, 350 to 400 TPD of processed waste (Inerts and Bottom Ash residue form WtE Plant) is disposed in the Landfill.
4. CAAQM station was found operational at site during inspection.
5. Approach Road to Landfill found paved.
6. Two Leachate collection tanks provided at the Landfill.
7. Leachate collection pond and Solar-Evaporation pond observed at site.
8. Leachate Treatment Plant (LTP) of 200 KLD capacity is installed and found operational during inspection. Flow-meters found installed at the Inlet and Outlet of the LTP. Logbooks found maintained.
9. Treated water from LTP is utilized in Demineralization Plant and for Flue-gas treatment.
10. Two Bore-Wells observed, out of which one is used for Ground Water Monitoring.
11. 03 Weigh Bridges found installed at the facility.
12. Radioactive Sensor installed at entry Gate.
13. There is provision of Soak Pits for Rain-Water Harvesting at the Facility.
14. Waste Water generated form toilets & Kitchen/ bathrooms is sent to Septic Tank. However, documents w.r.t. disposal of septic tank effluent through vendor authorized by DJB not available during Inspection.
15. Laboratory on the First Floor of Administrative Building was observed. Tests conducted by the Lab along with frequency of tests is as follows:
  - a. Inerts (Daily)
  - b. Compost (Daily)
  - c. Bottom Ash (Daily)
  - d. Leachate (Weekly & Monthly)
  - e. Packed Compost (15 Days)
  - f. Ground Water Quality (Monthly)
  - g. Air Quality (Bi-Monthly)

16. Mist Fan is used for odour control.
17. One Tanker for sprinkling water for dust suppression was observed.
18. Following Documents were submitted during inspection:
  - a. DJB permission for Ground Water Extraction dated 24.10.2011.
  - b. Fire Safety Certificate dated 01.06.2023.
  - c. Maintenance Certificate (CAAQM) by Thermo Fisher Scientific India dated 15.01.2025.
19. Information sought during the inspection like Layout Plan, Current Height & Design Height of the Landfill, Design Capacity, etc. were not available during inspection. Time was sought for submitting the same to DPCC.
20. Photographs taken during the inspection are enclosed.

  
20/02/2025  
(Krishan Kaushik)  
Jr. Env. Engineer  
WMC-II, DPCC

Ankit  
20/02/2025  
(Ankit Kumar Gond)  
Trainee  
WMC-II, DPCC

35  
50

20

DELHI JAL BOARD (GOVT. OF NCT OF DELHI)  
OFFICE OF THE EXECUTIVE ENGINEER (NORTH WEST) -II  
H-BLOCK, SECTOR-15 ROHINI, DELHI-110085

No: DJB/EE (N/W)-II/2011/104

Dt. 24/8/2011

To,

M/s Delhi MSW Solutions Ltd.,  
128-A Sector-5, Pocket N-1 DSIIDC Bawana,  
Delhi.

Sub: Permission for boring of tube well for agriculture purposes.

Dear Sir,

As per recommendations of Advisory Committee meeting held in the Chairmanship of DC (NW), the NOC/Permission is hereby accorded for the existing/new tube well for agriculture purpose at the following location  
Khasra no: 128A Pocket No.1 Sec-5 DSIIDC Bawana, Delhi.

Terms and conditions.

1. The tube well shall be used for agriculture purpose only. Tube well water under in any circumstances shall not be used for construction or commercial activity.
2. The competent authority has the right to withdraw or cancel the permission granted at any time without assigning any reason if the contingency so demands.
3. The applicant shall install water meter to measure drawl of water from the bore well.

Ex. ENGINEER (NORTH WEST) -II



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
 HEAD QUARTERS: DELHI FIRE SERVICE: NEW DELHI - 110001

No F 6 / DFS / MS / 2023 / WZ / 268

Dated: 01/06/2023

FIRE SAFETY CERTIFICATE

Certified that the M/s Delhi MSW Solutions Ltd. located at Sector-5, Pocket N-1, Behind Pragati Power Plant, Bawana Industrial Area, Bawana, Delhi-110039 comprised of Ground+Two Upper Floors owned/occupied by M/s Delhi MSW Solutions Ltd. was issued fire safety certificate vide Letter No. F6/DFS/MS/2020/389 dated 29/09/2020 have deemed complied with the fire prevention and fire safety requirements in accordance with Rule 33 of the Delhi Fire Service Rules, 2010 and verified by the officer concerned of fire service on 19/05/2023 in the presence of Sh. Anil Kumar Tomar (G.M.) and that the building premise is fit for occupancy under "Class Industrial Building G-2(iv)" with effect from 01/06/2023 for a period of three years in accordance with the Rule 36 unless renewed under Rule 37 or sooner cancelled under Rule 40 and subject to compliance of the conditions under Rule 38 of the Delhi Fire Service Rules, 2010,

Issued on 01/06/2023 at New Delhi by

  
 (Atul Garg)  
 Director

Ph. 011-23414000

**Conditions for the validity of Fire Safety Certificate:**

1. Means of escape shall not be kept locked or bolted from outside and shall be easily open able at the time of emergency.
2. All the fire safety arrangement provided there-in shall be maintained in good working conditions at all times.
3. Loss of life or property due to non functional fire safety measure shall be at the responsibility of the management.
4. The trained fire fighting staff should be available round the clock.
5. Any deviation with regard to the construction etc shall be verified by the concerned building sanctioning agency.
6. This certificate cannot be treated in any case for regularizations of unauthorized construction.
7. The owner/occupier shall apply for renewal of this Fire Safety Certificate to the Director of Form 'J' [sub rule (1) of rule 37] along with a copy of this Certificate, six months prior to its expiry".
8. The owner / occupier shall submit a declaration every year in form "K" provided in the first schedule of Delhi Fire Service Rules 2010. The form is available on [WWW.dfs.Delhigovt.nic.in](http://WWW.dfs.Delhigovt.nic.in)

Copy to :-

1. M/s Delhi MSW Solutions Ltd. located at Sector-5, Pocket N-1, Behind Pragati Power Plant, Bawana Industrial Area, Bawana, Delhi-110039.



Service Activity Report

Complaint No. : \_\_\_\_\_ Date : 15/01/2025  
 Customer's Name : DELHI MSW SOLUTIONS LIMITED, DELHI WTE Sector 5- Pocket N1 New Delhi Mobile : 9452721408  
 Contact Person : Mr. Saurabh Yadav Email id : Saurabh.y@resustainability.com

Service Type  
 Installation  AMC / CMC  Training  Warranty  Chargeable  
 Instruments: AAQMS system.

Reference PO No.: 0400107496 dated 14.01.2024 for CAMC of AAQMS station

Job Carried Out

Thermo Fisher engineers visited DELHI MSW SOLUTIONS LIMITED to start the CAMC and do the initial survey to check the status of the AAQMS system against the above reference purchase order from 15/01/2025 (1 Days). The below activities have been carried out.

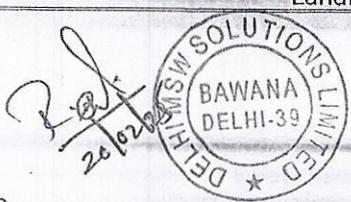
1. **Model 5028i: Serial Number: CM-19331025**  
 Found 5038i analyzers working ok. check the filter tape, flow and beta count of the analyzer.
2. **Model 42i: Serial Number: CM-19330602**  
 Change the Daiphram, Beering and service of pump now the flow of nox analyzer pump flow is ok. Also there is break in the teflon tubes of the anal. fix it, also clean the capillaries, service the flow switch clean the SOV. Now analyzer is working ok
3. **Model 43i: Serial Number: CM-19330157**  
 Found the analyzer working OK. Also check the flow and ptfе filter.
4. **Model 48i: Serial Number: CM-19330216**  
 Found the analyzer working OK. Also check the flow and ptfе filter.
5. **SHS:**  
 Check the SHS filter found ok.

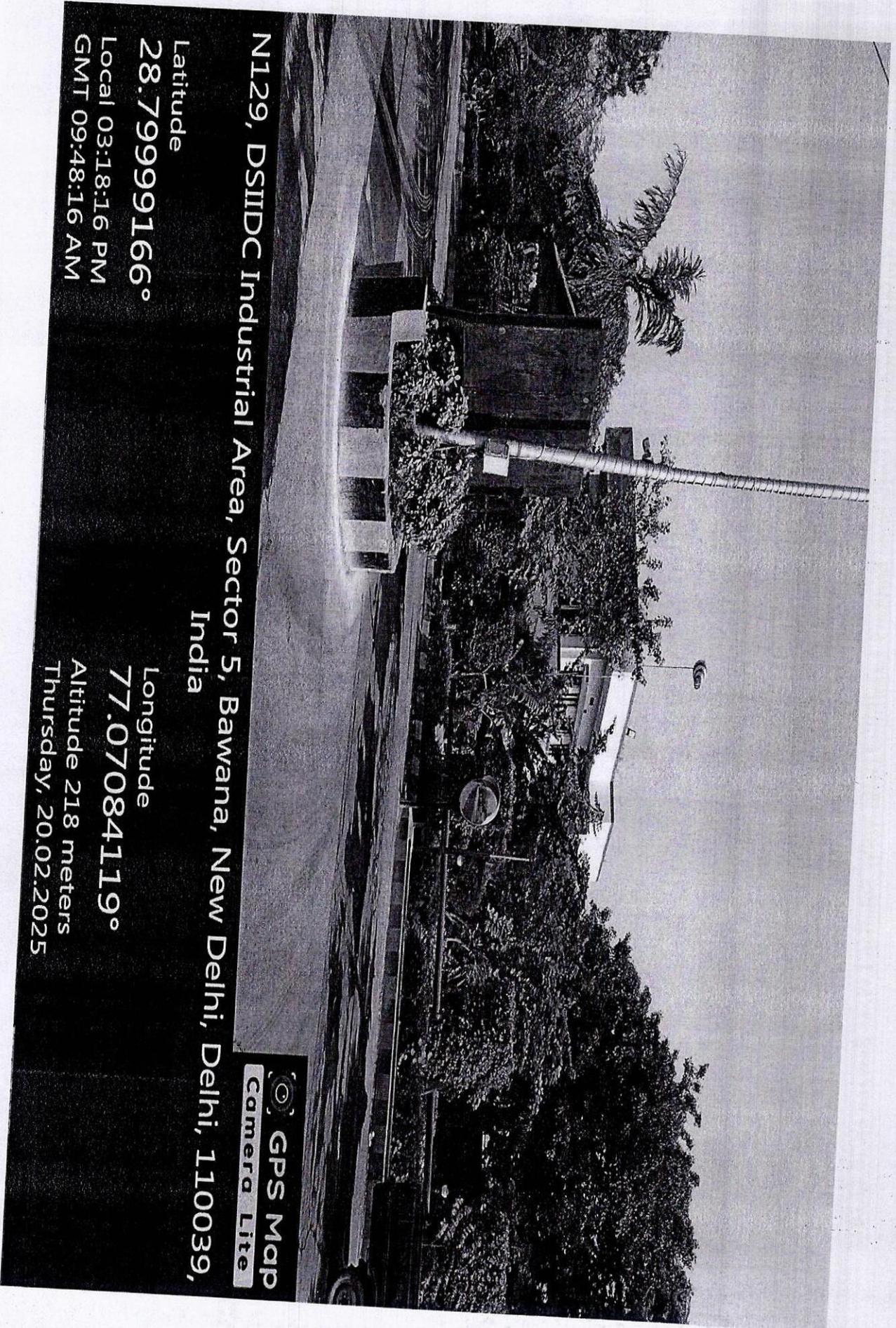
**Note:** Thermo Fisher successfully started the CAMC of the AAQMS system as per the period mentioned in the PO  
**CAMC contract duration: 14.01.2024 to 13.01.2025**

**Recommendation:** We need to maintain AAQMS room temp **25+/-2**, uninterrupted I/P power supply, make the **room full, dustproof**, and follow the checklist for better performance and good data.

Customer Observations (if Any)

SERVICE		No. Of Days	Hours/Day
Visit Dates: 15/01/2025		1 days	8
Customer Signature and Seal Name: Saurabh Yadav Date: 15/01/2025		<b>Customer Support Personnel</b> Signature: Saurabh Yadav Name: Saurabh Yadav Date: 16/01/2025	
Thermo Fisher Scientific	Thermo Fisher Scientific India Pvt. Ltd. Email: <a href="mailto:ininfo@thermofisher.com">ininfo@thermofisher.com</a>	Customer Care Call Center Toll-Free: 1800 222230, Landline: +91 22 66802088/2091/209	





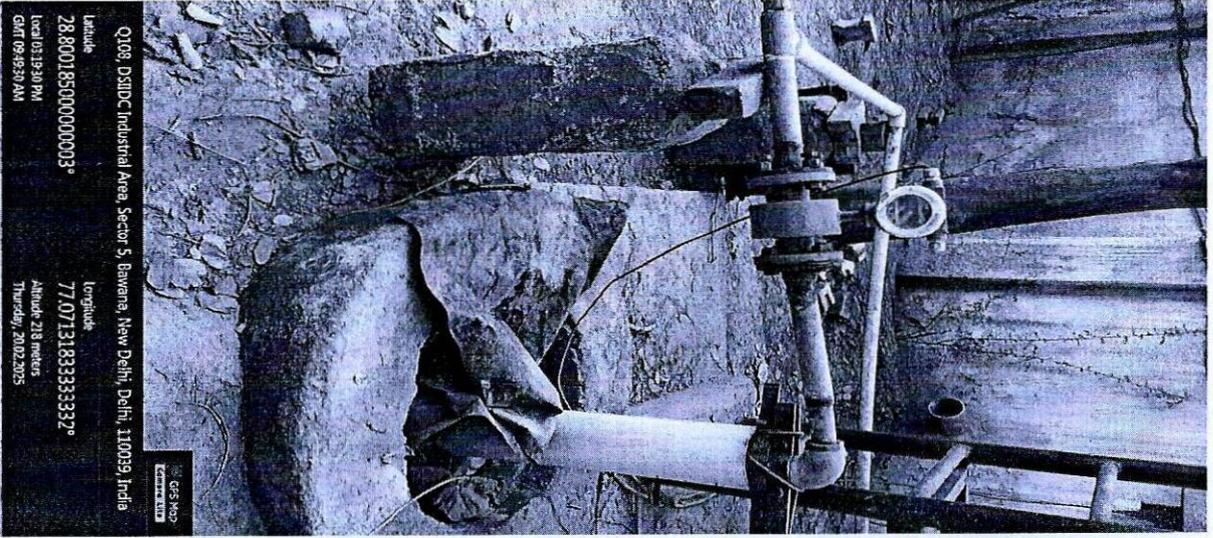
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GMT 09:48:16 AM

Longitude  
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Altitude 218 meters  
Thursday, 20.02.2025

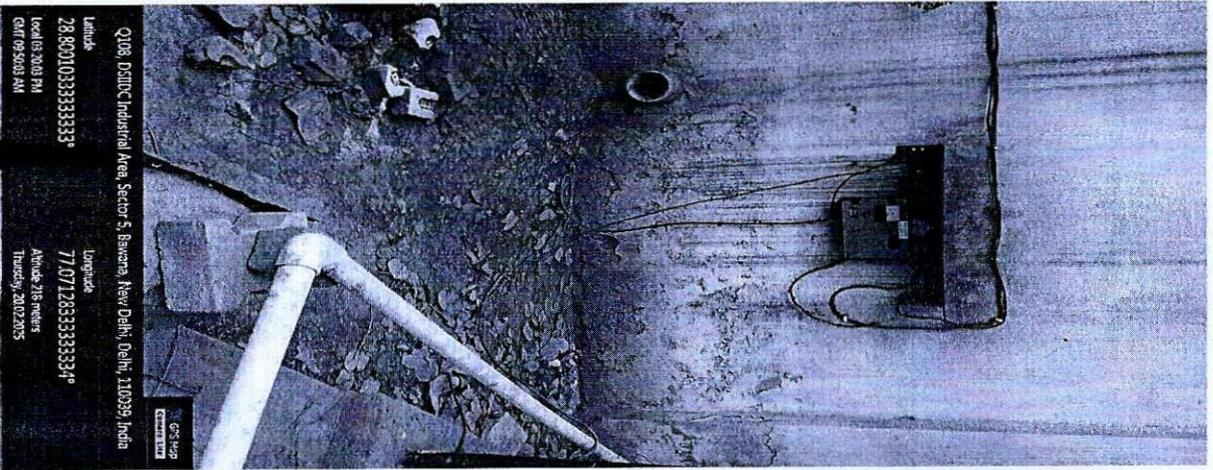
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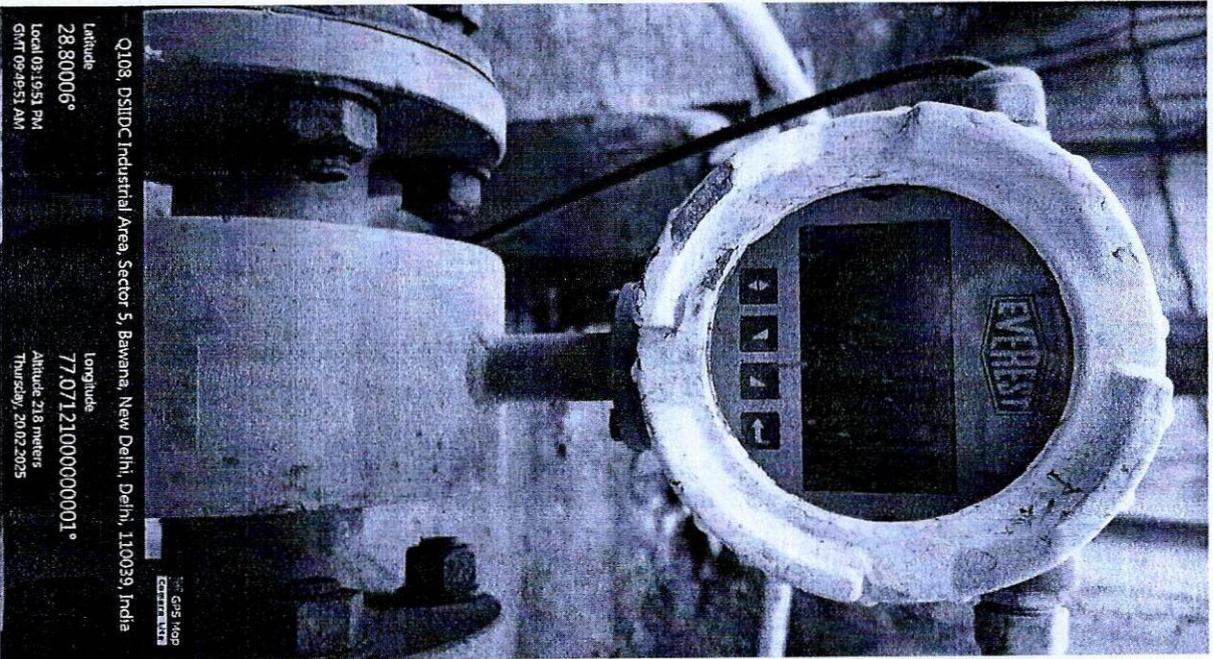
Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025



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 Thursday, 20.02.2025



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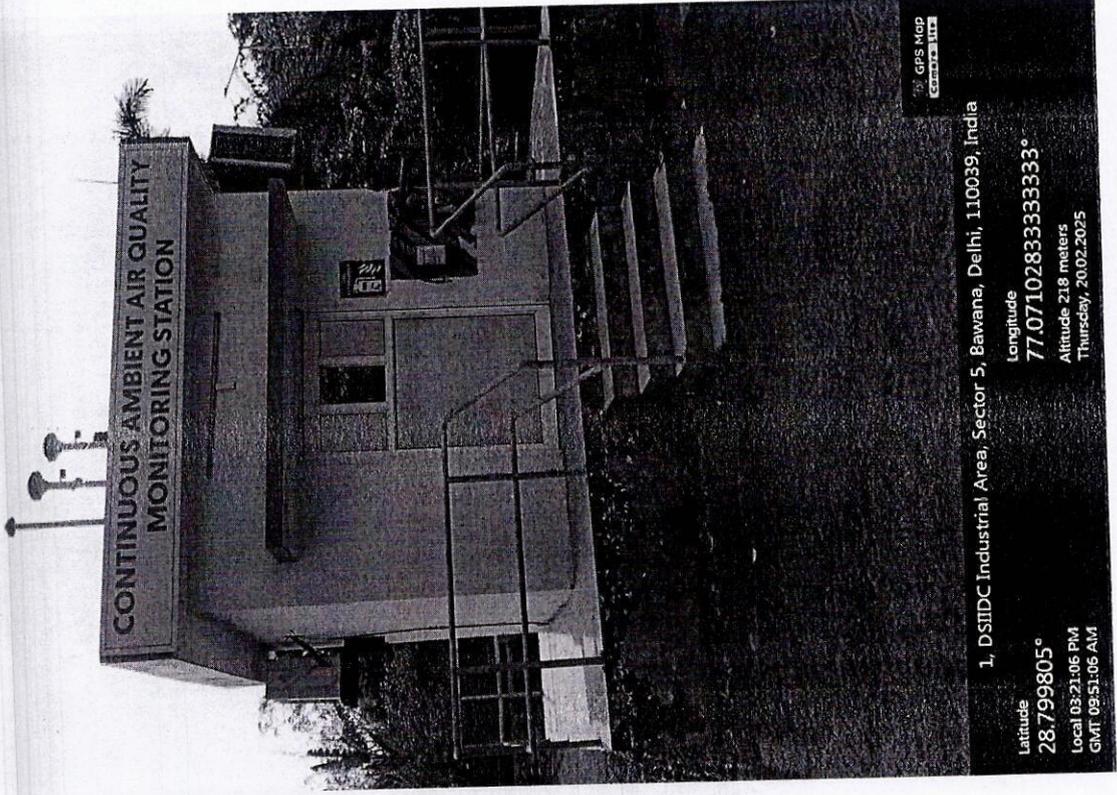


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 Thursday, 20.02.2025

Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

34

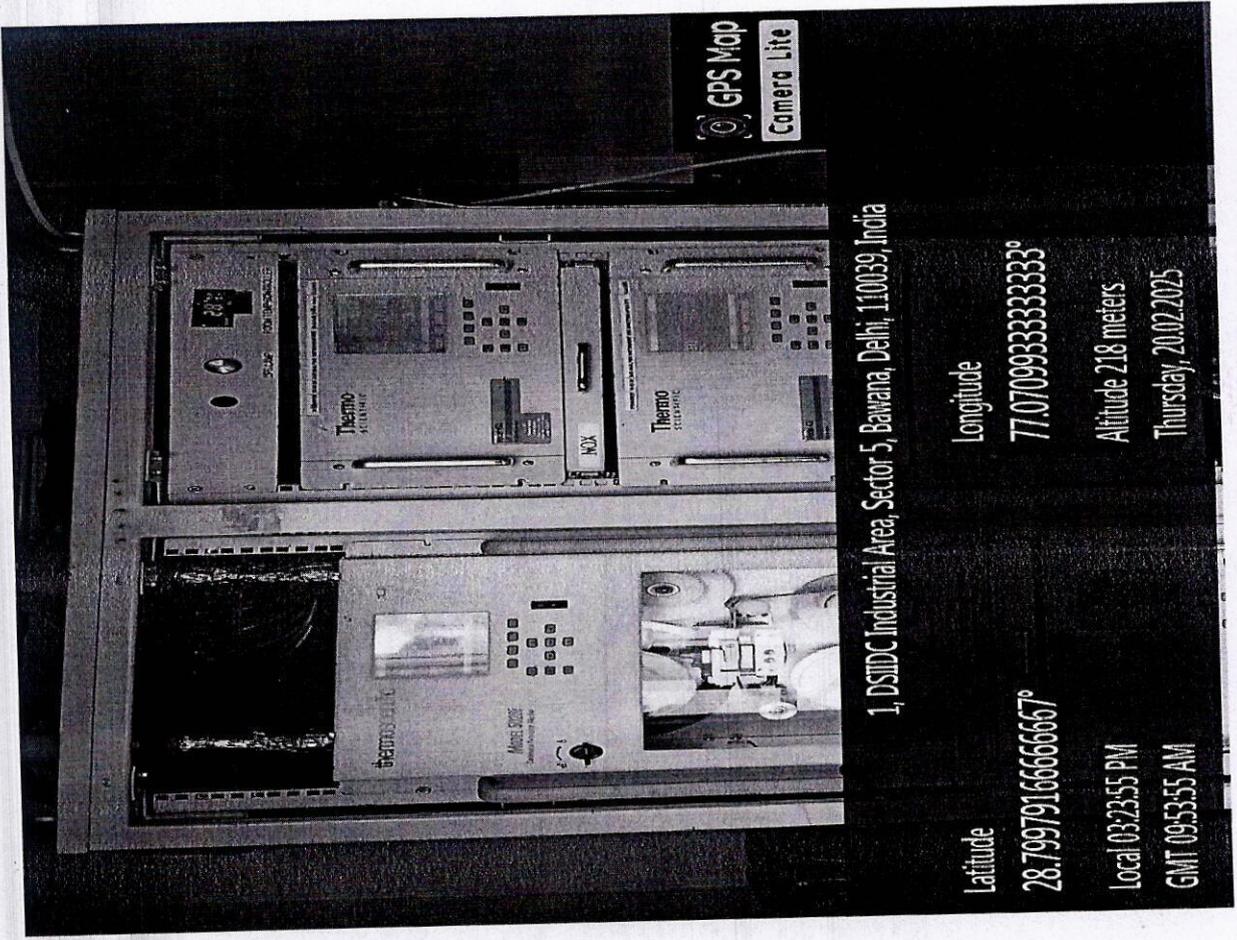
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Thursday, 20.02.2025

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Camera Lite



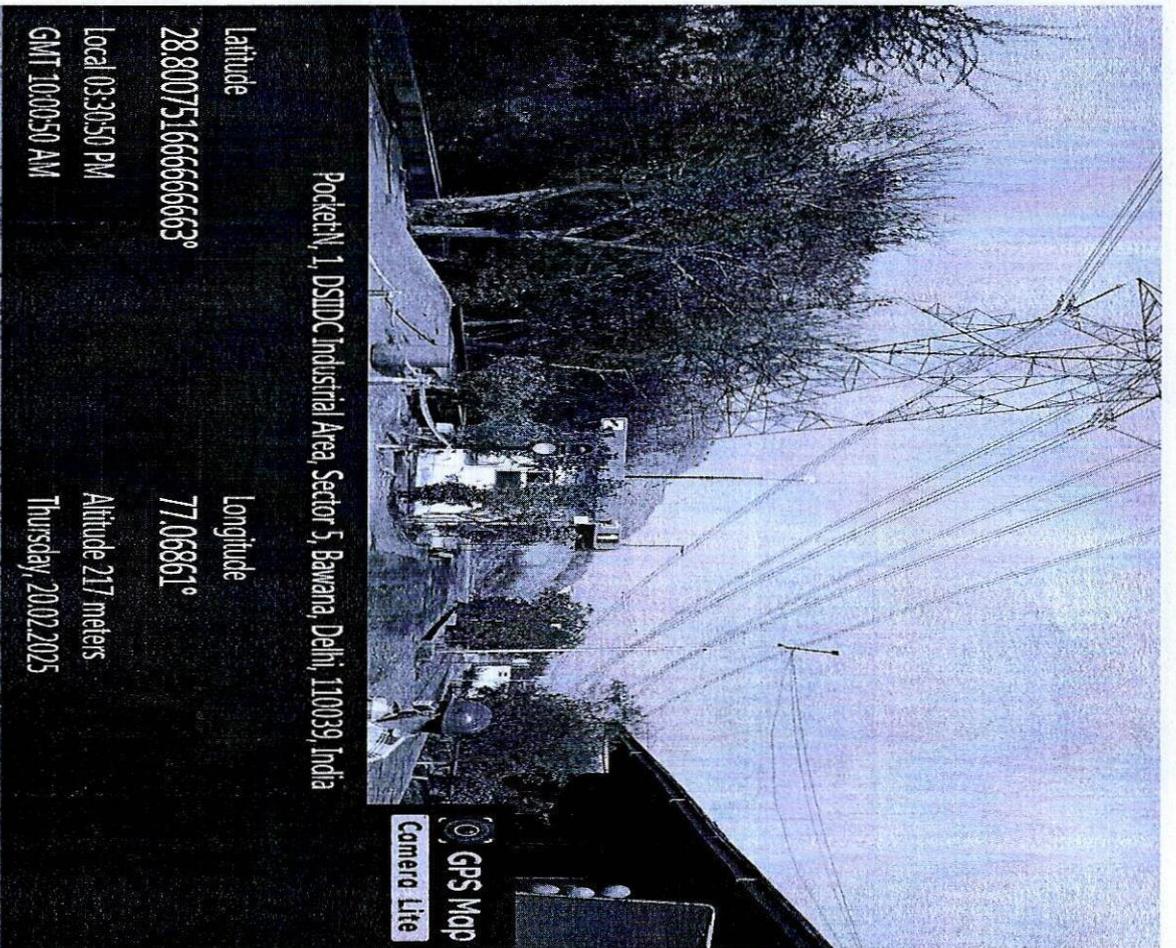
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Thursday, 20.02.2025

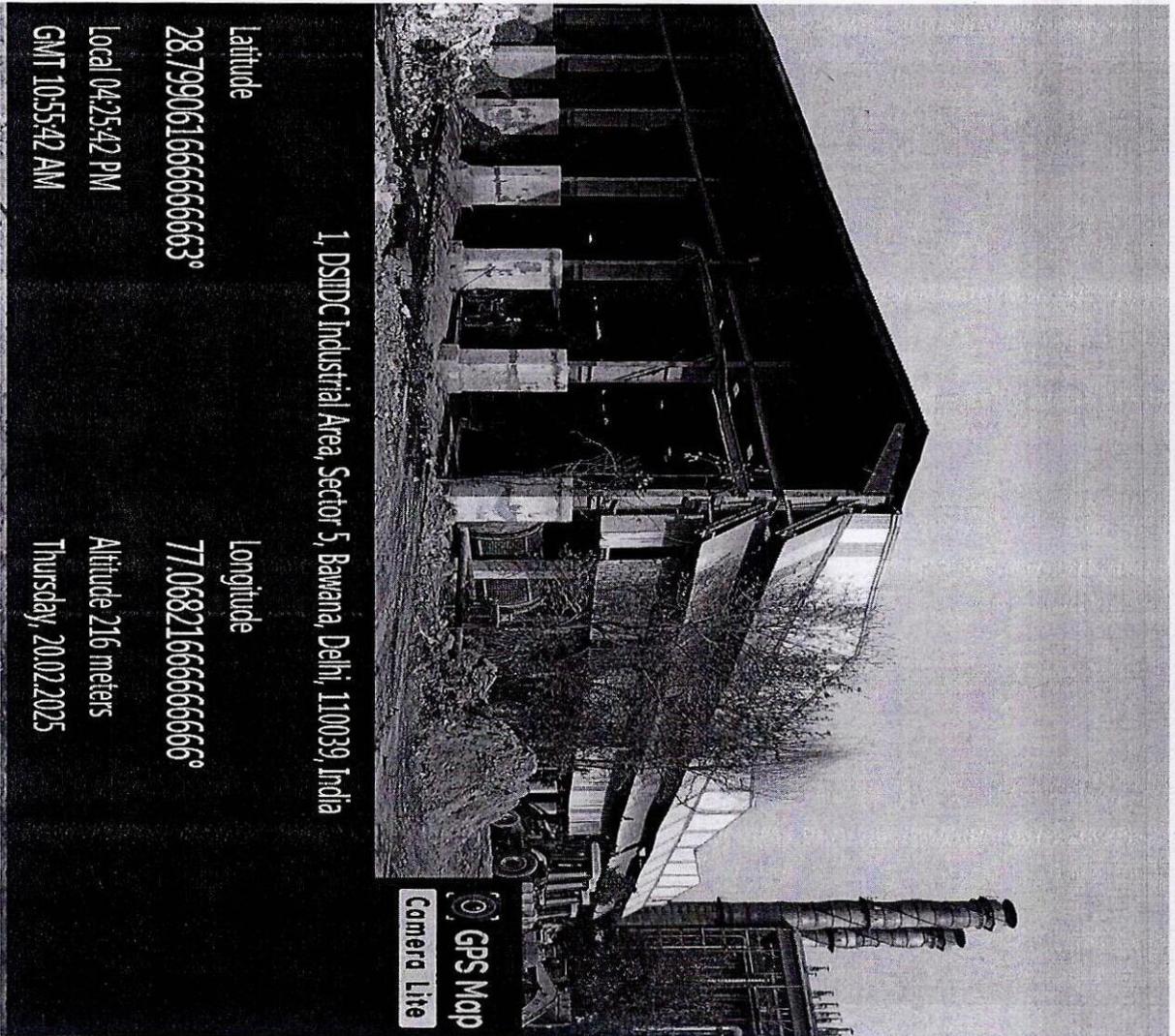
GPS Map  
Camera Lite

Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025



Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

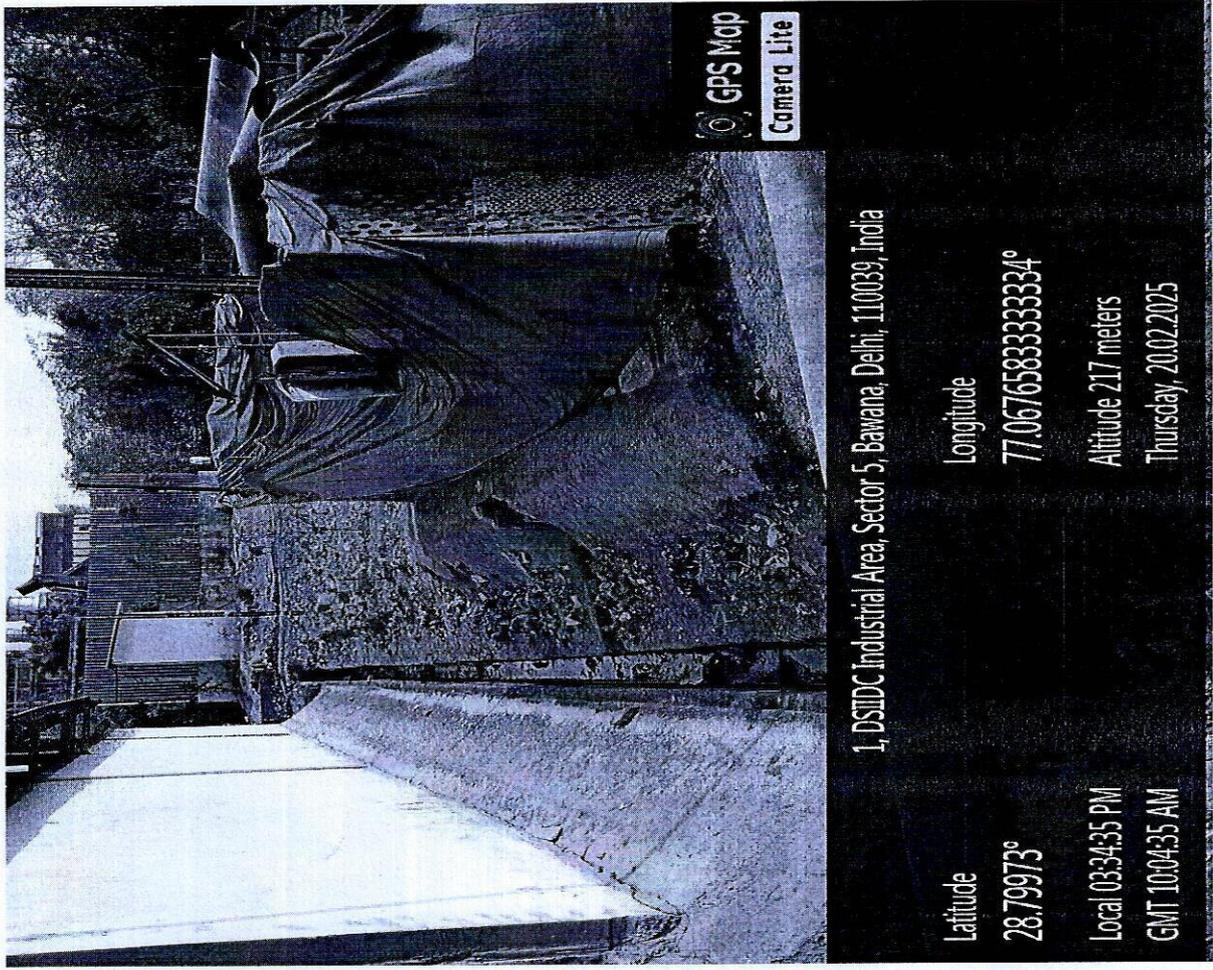
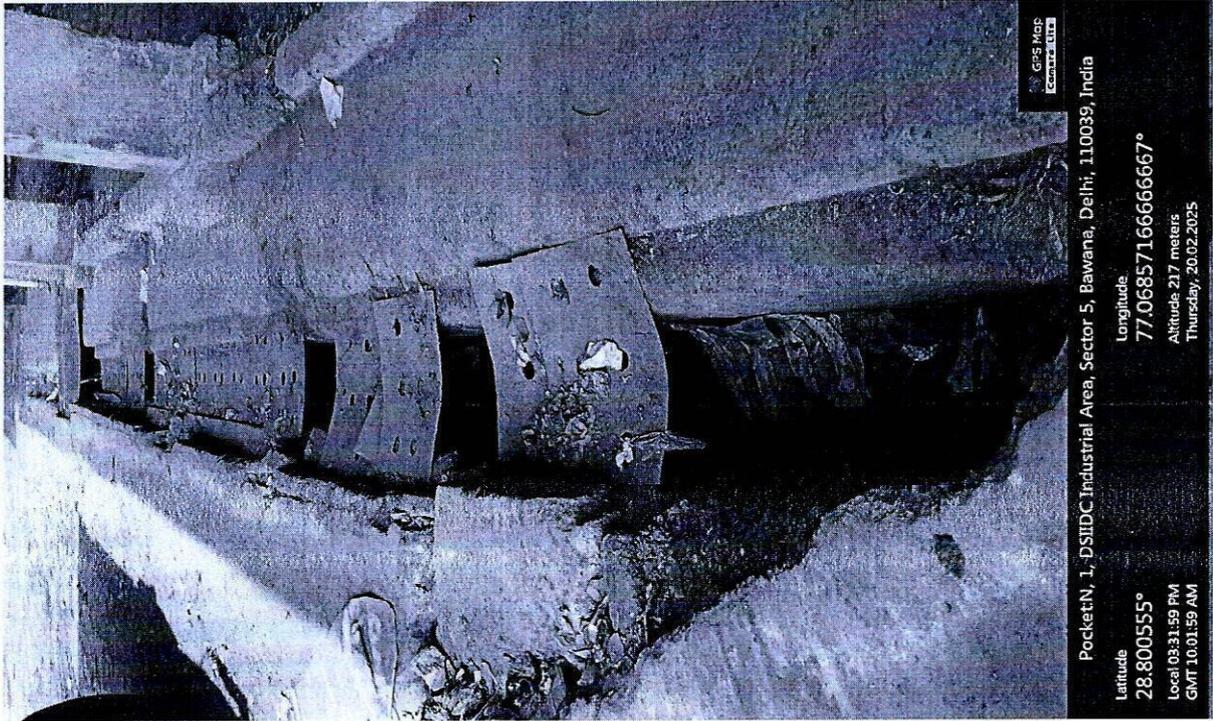
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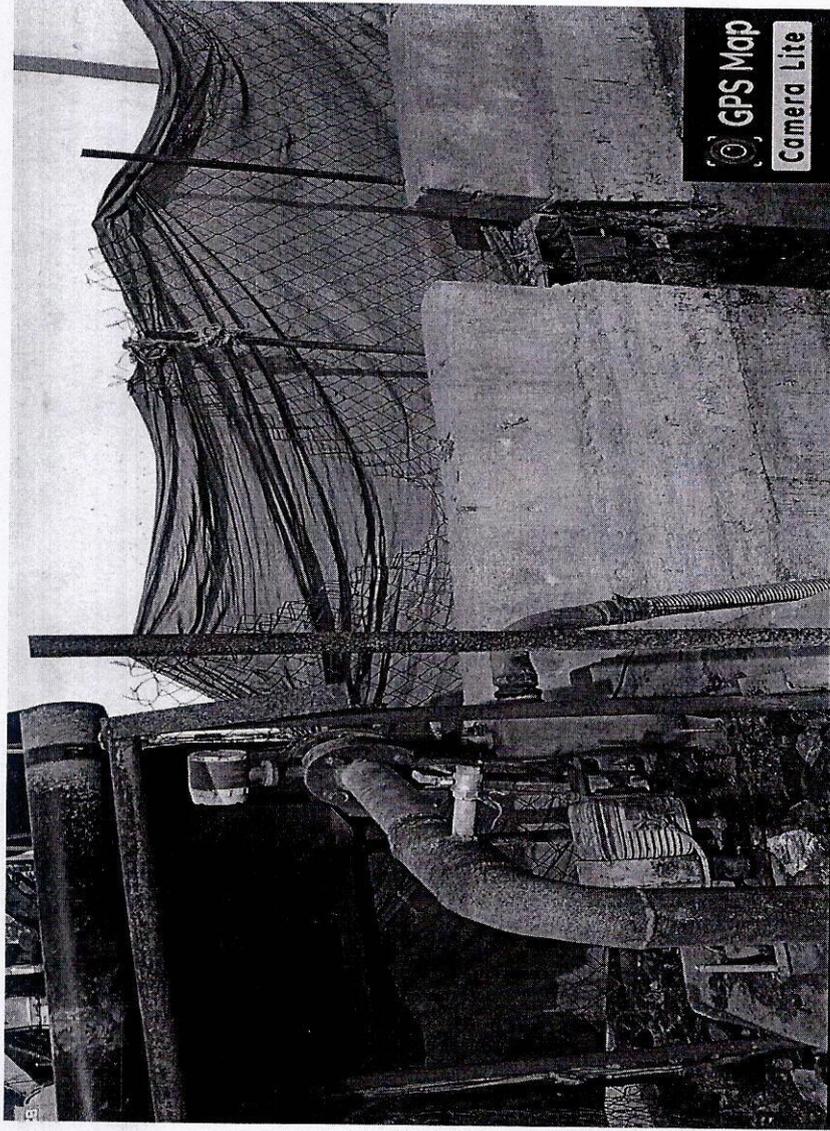
Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

37

308



Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025



GPS Map  
Camera Lite

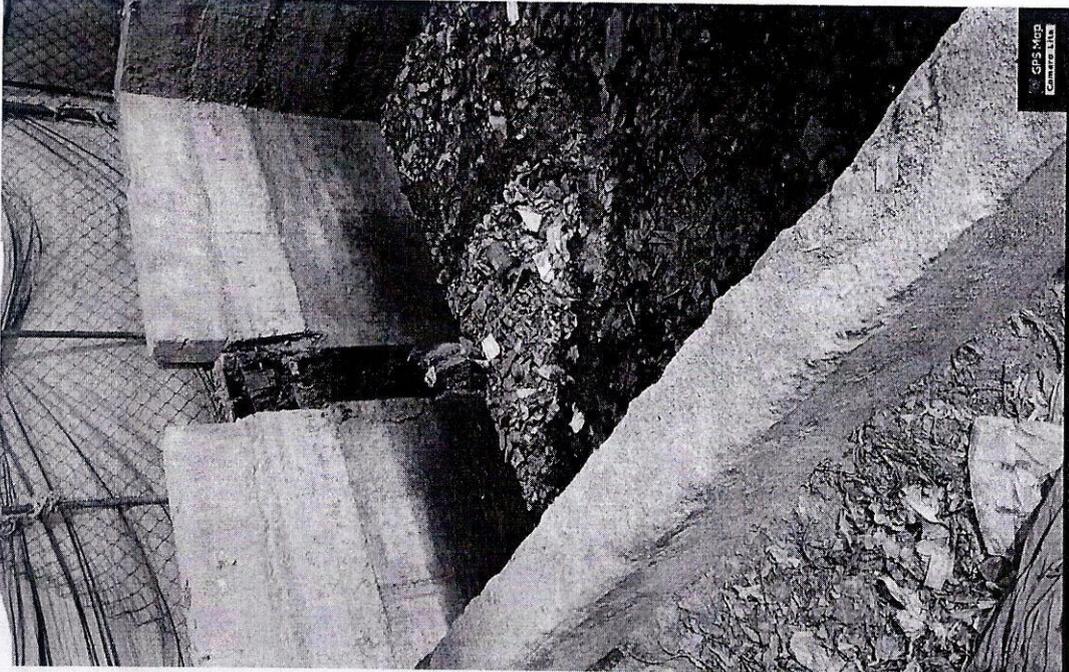
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Thursday, 20.02.2025

Latitude  
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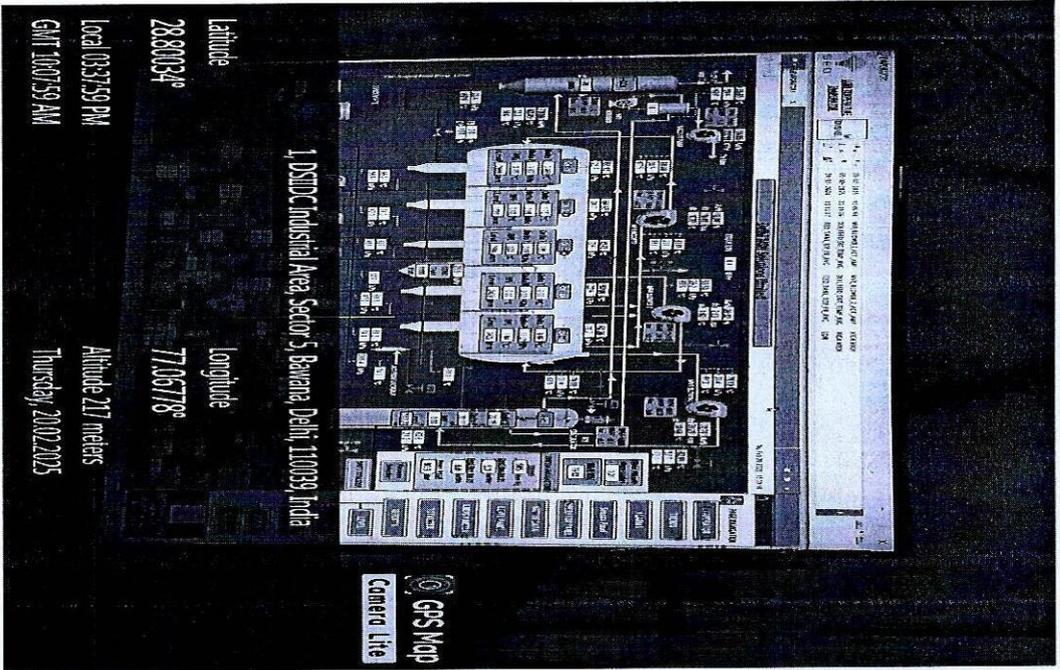
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Thursday, 20.02.2025

Latitude  
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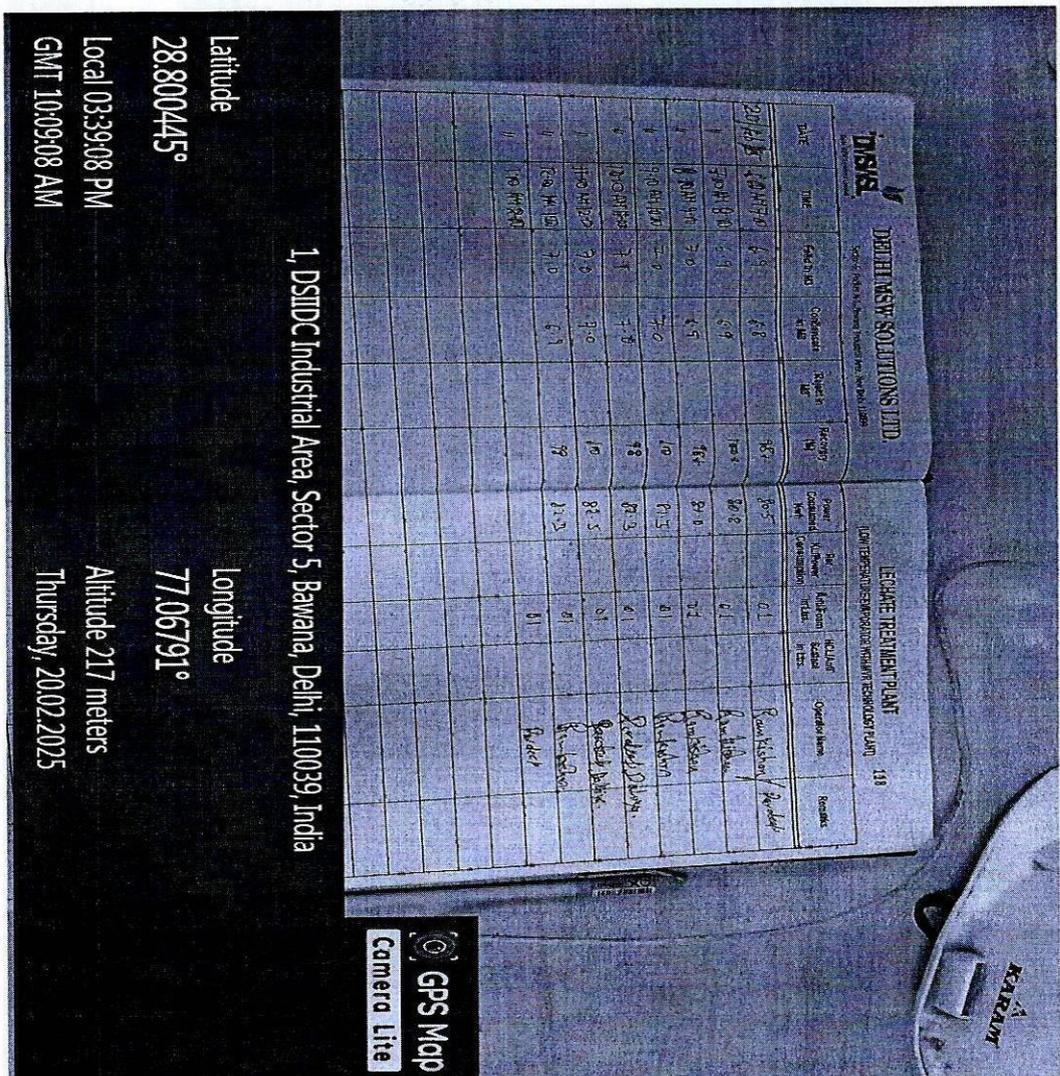
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Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025



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GPS Map  
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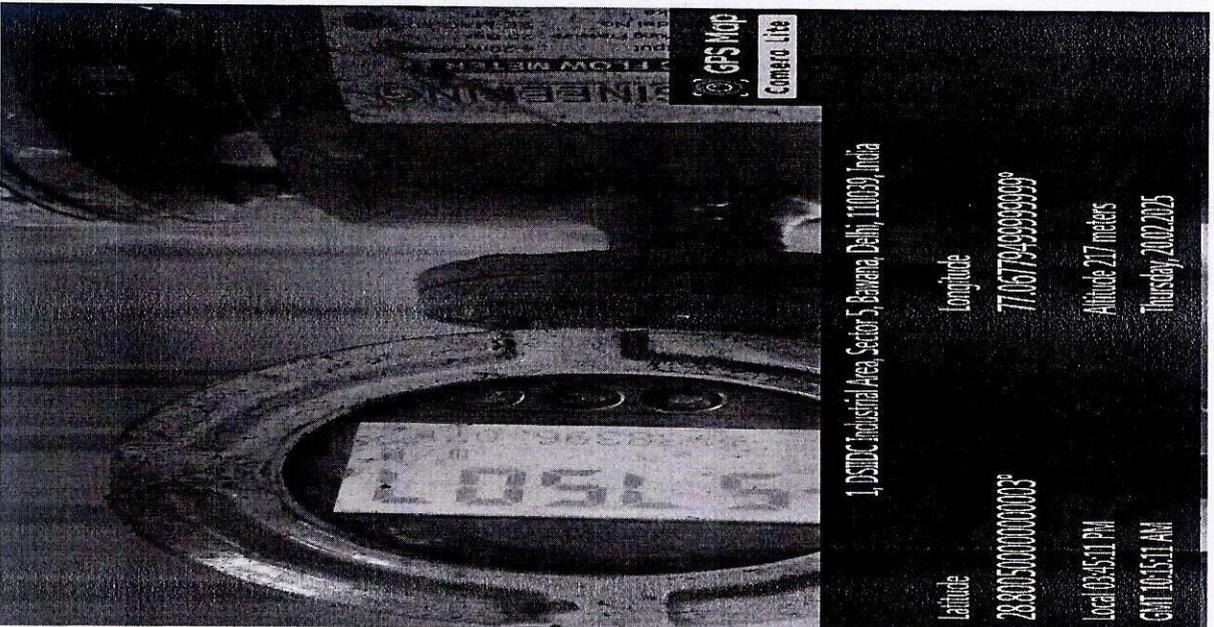
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GPS Map  
 Camera Lite

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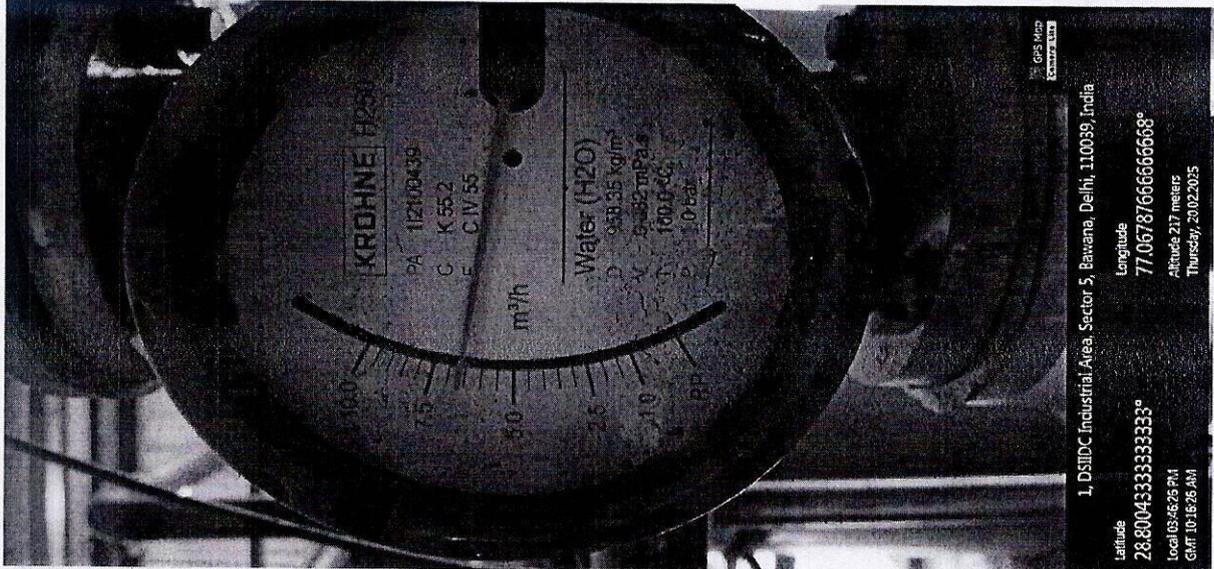
Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

40



1, DSIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

Latitude 28.801510000000003°  
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 Thursday, 20.02.2025



1, DSIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

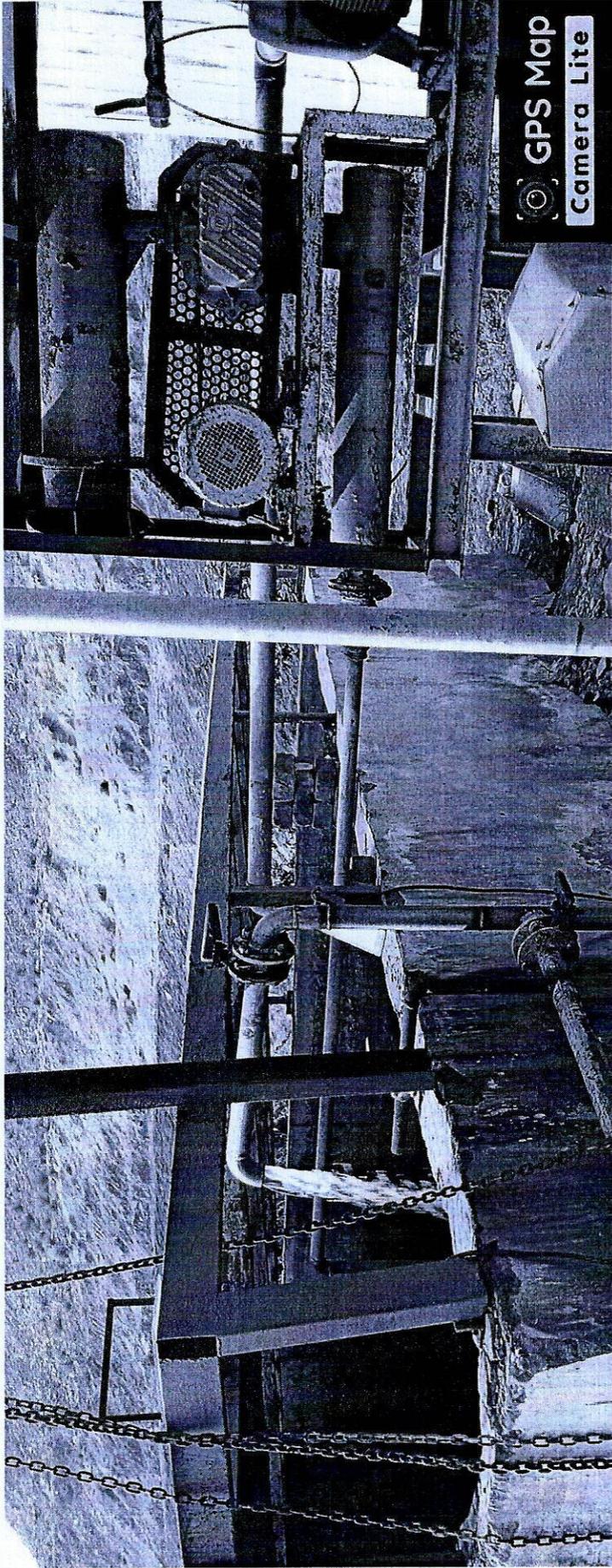
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 Thursday, 20.02.2025



1, DSIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

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 Thursday, 20.02.2025

Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025



GPS Map  
Camera Lite

1, DSIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

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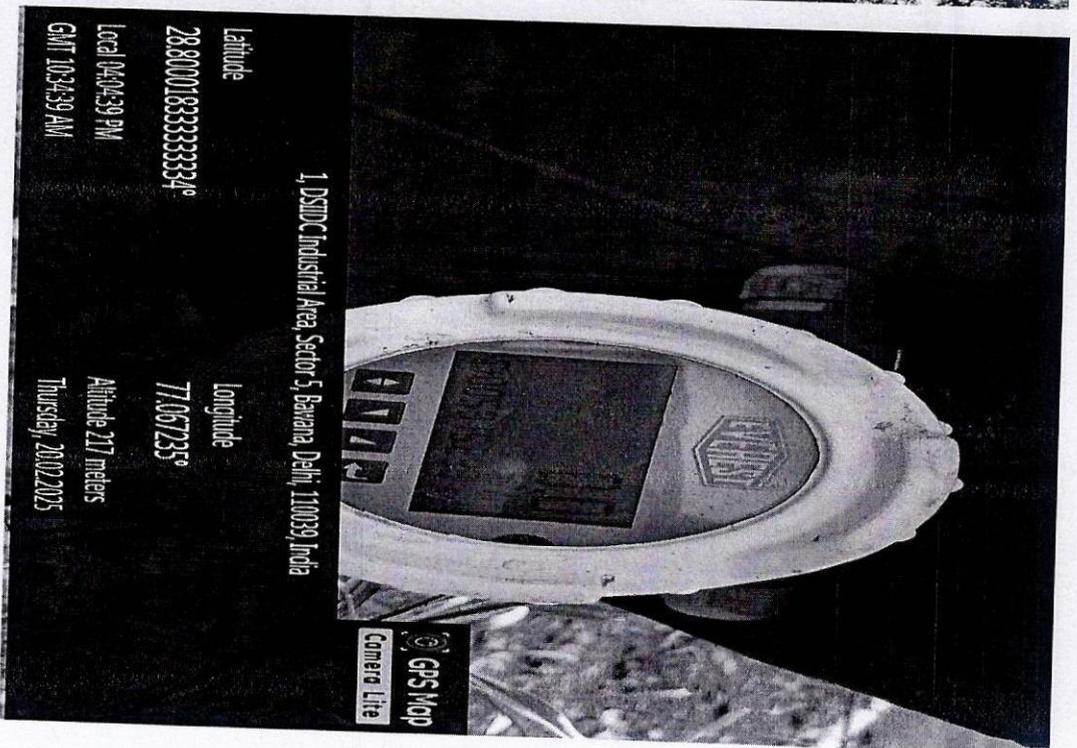
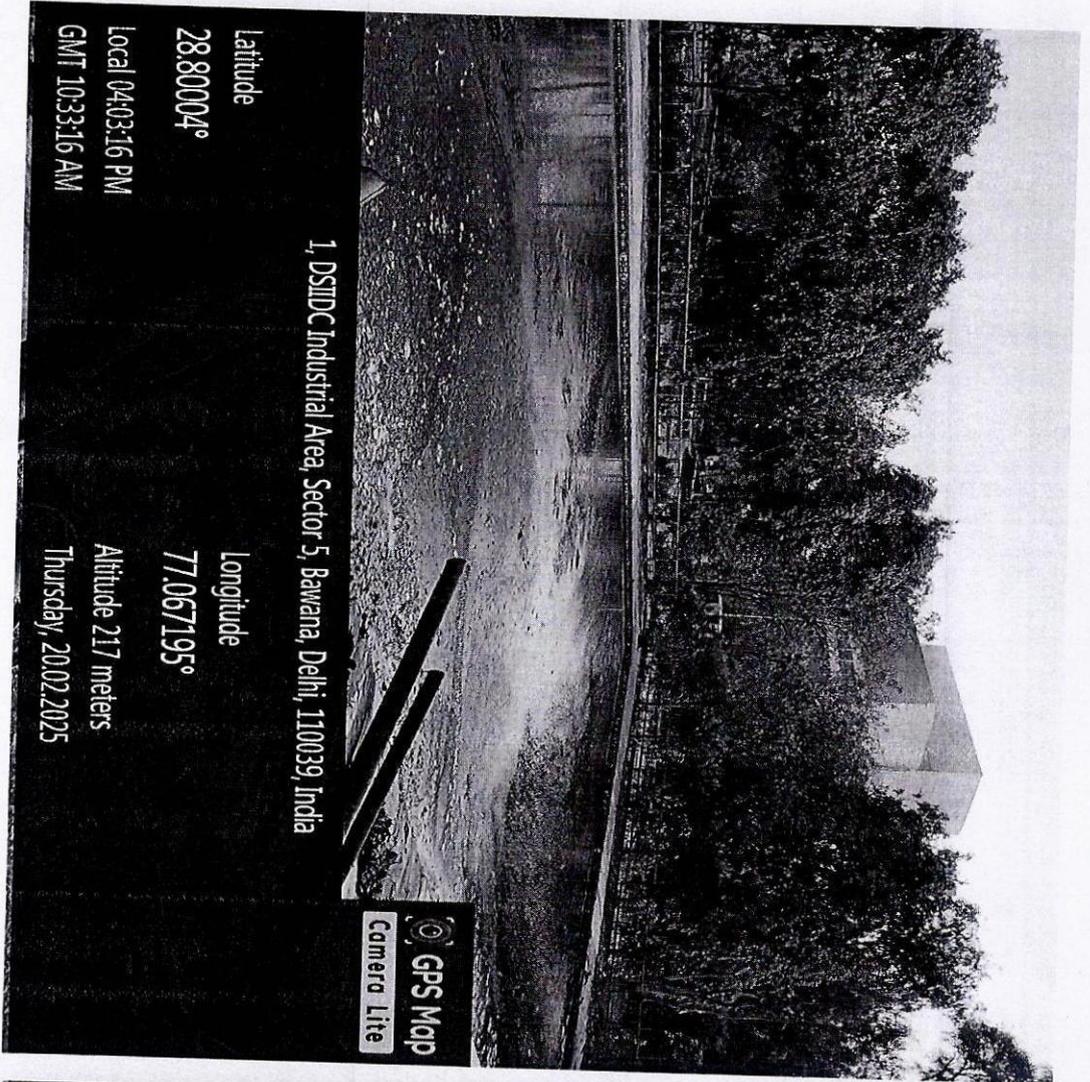
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Longitude

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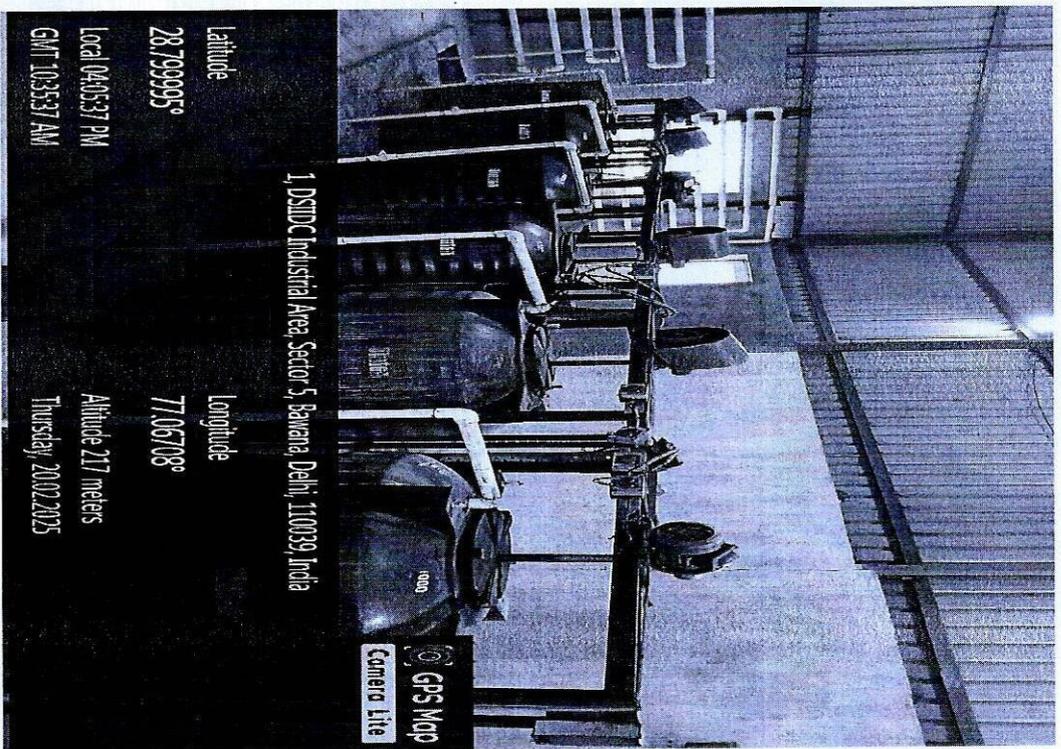
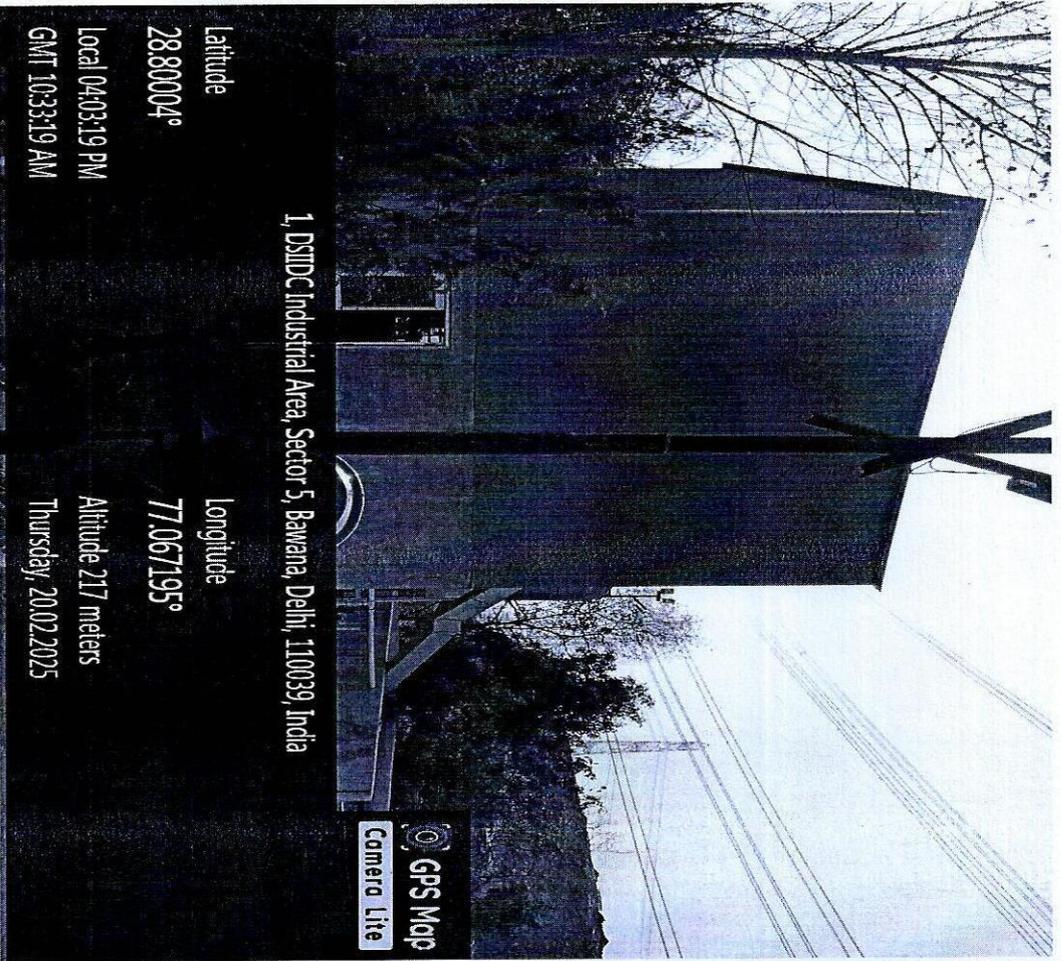
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Thursday, 20.02.2025



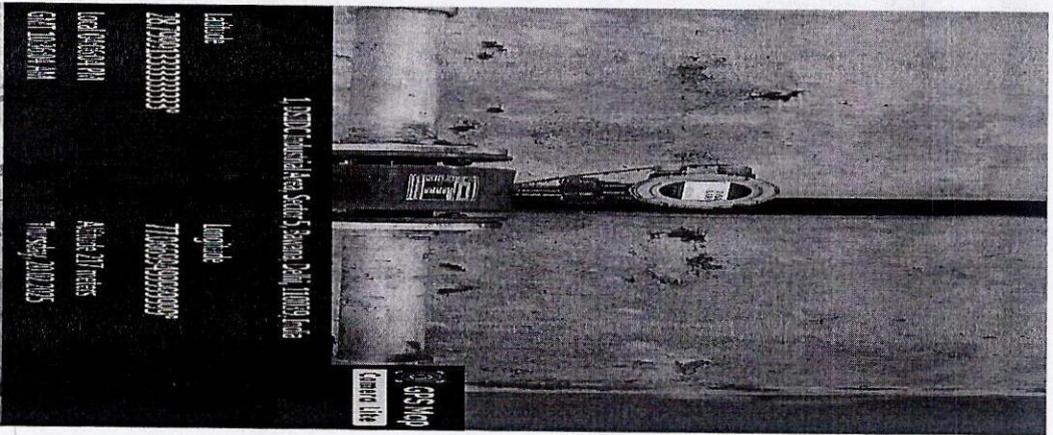
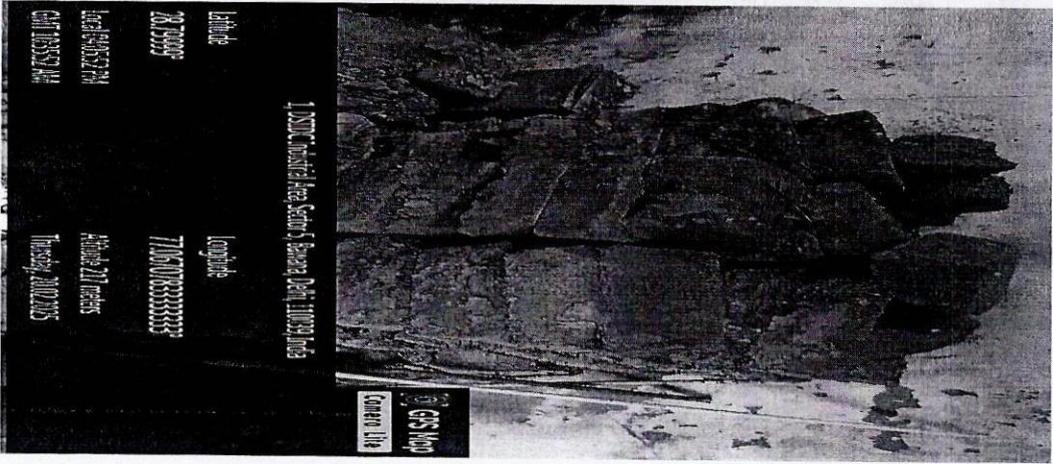
Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

93

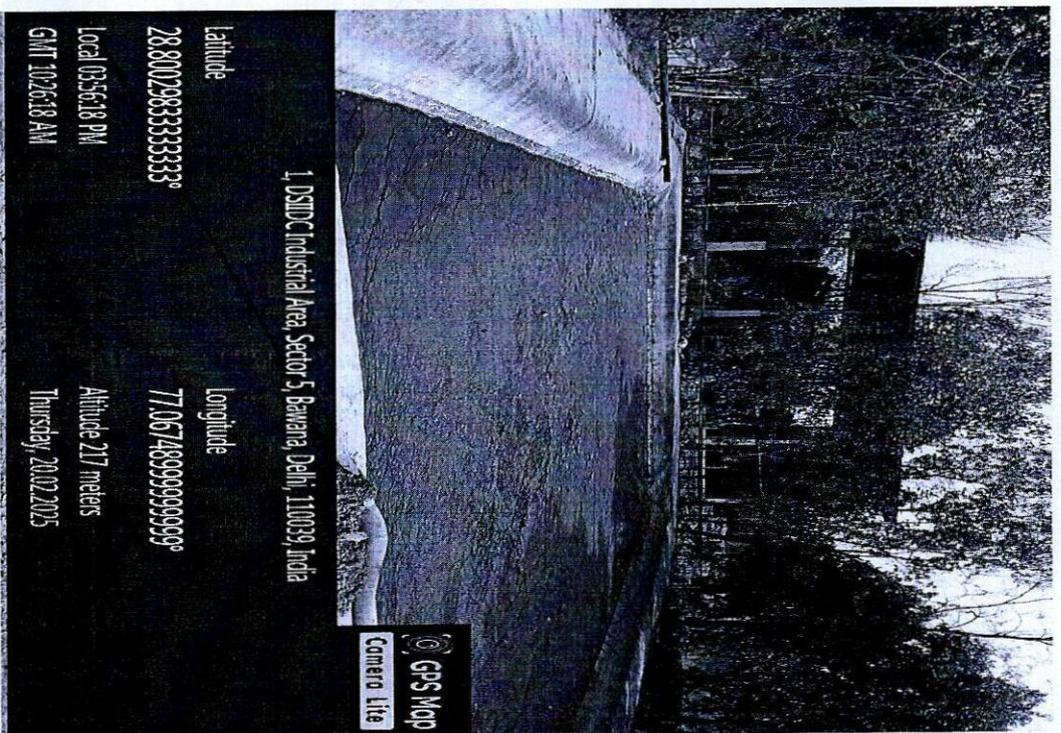
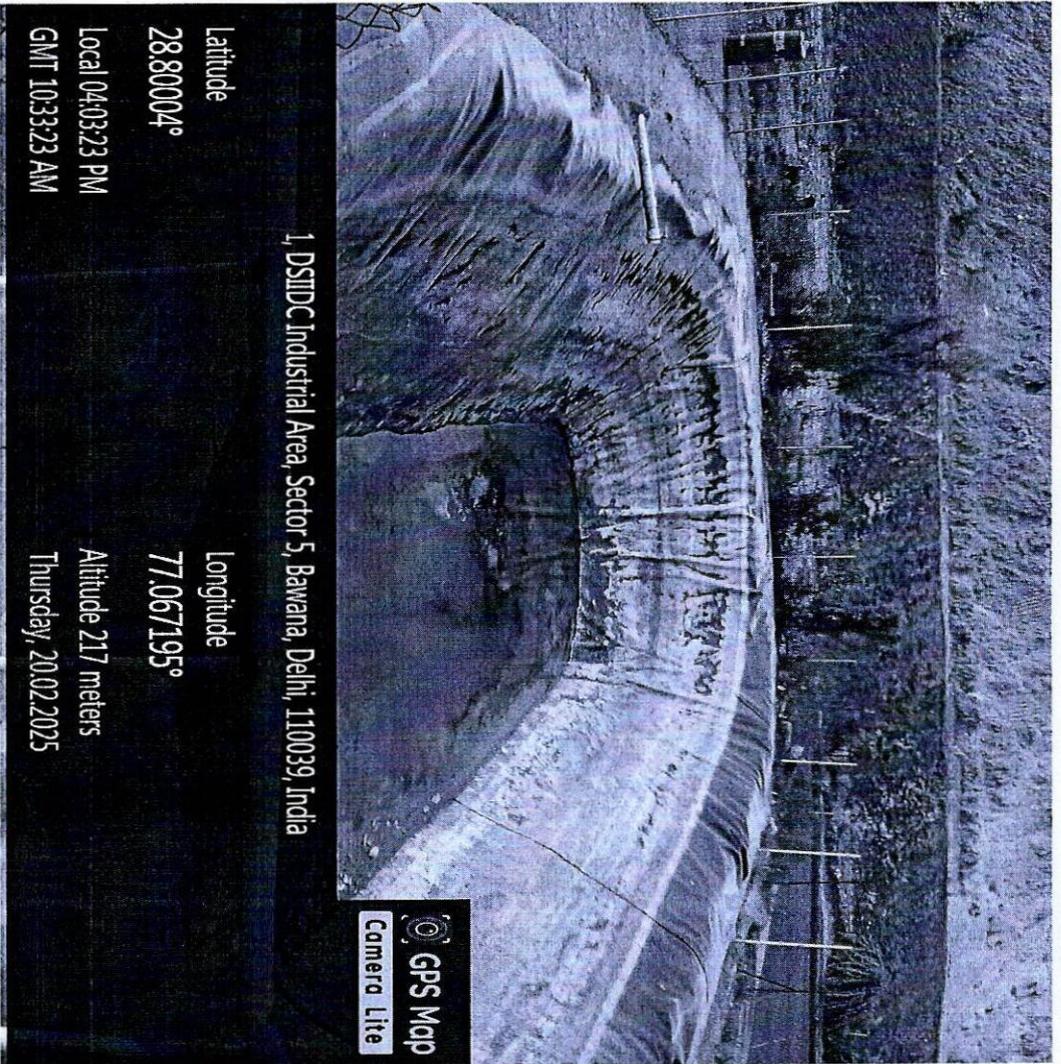


Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

44

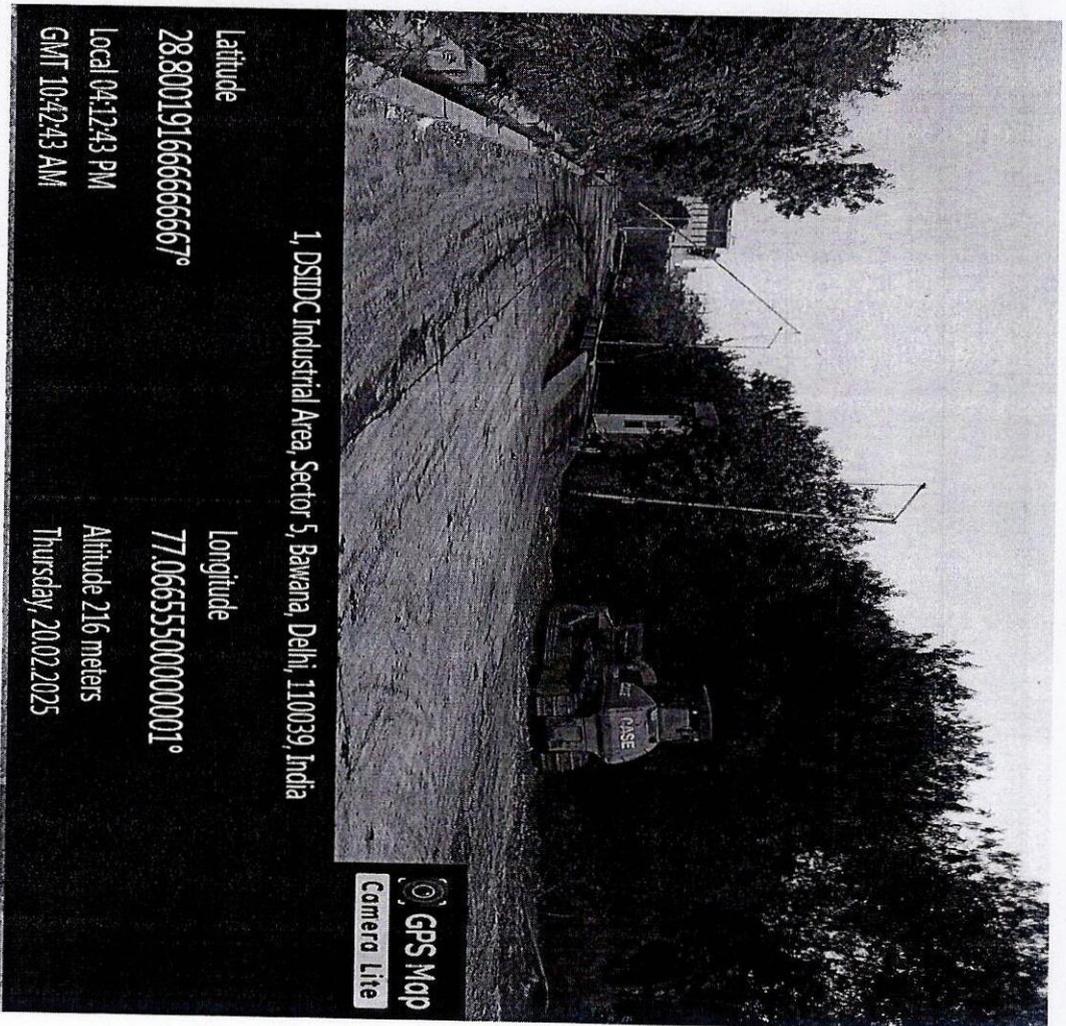
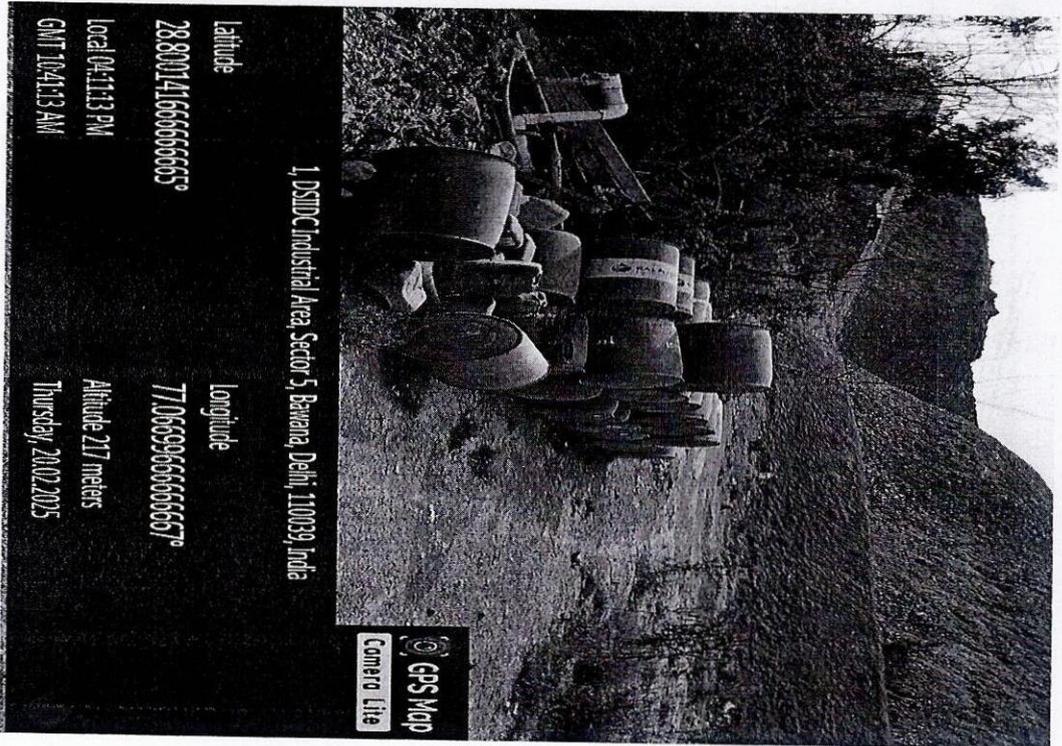


45



Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

46



Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

5

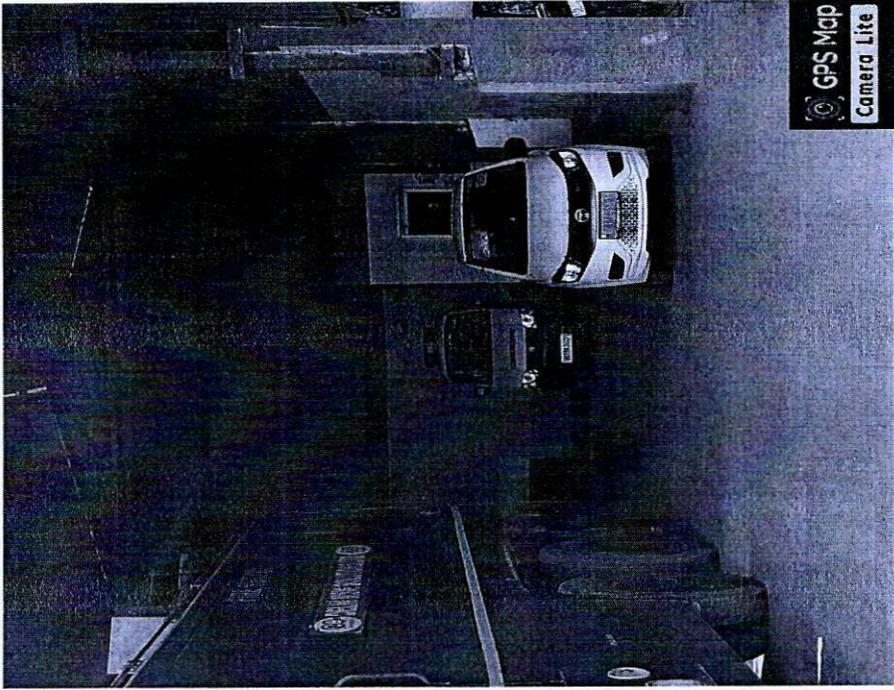
48



GPS Map  
Camera Lite

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Thursday, 20.02.2025

Unnamed Road, DSIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

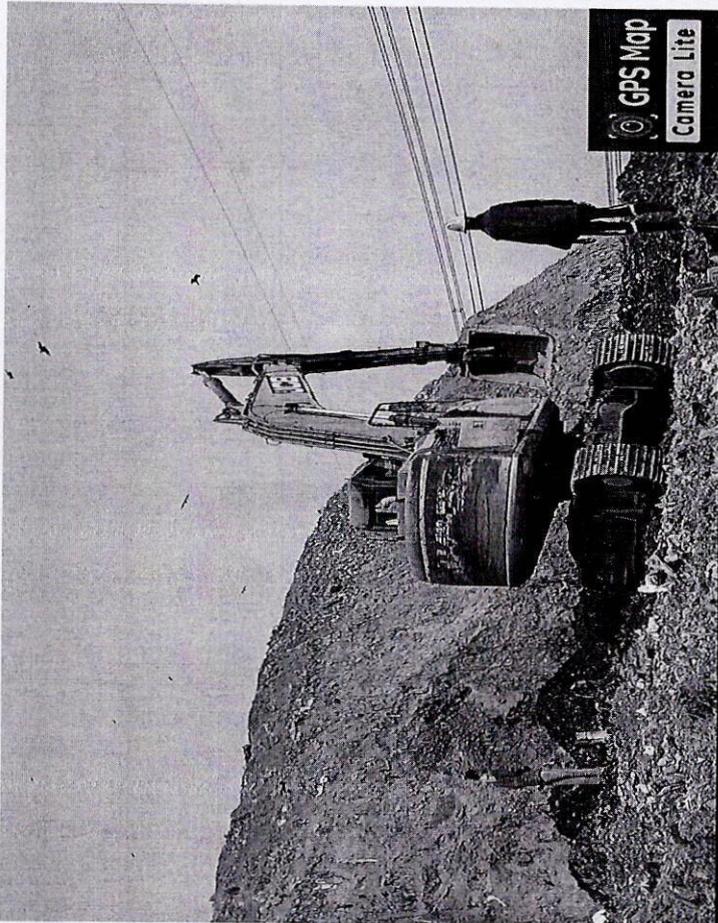


GPS Map  
Camera Lite

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Thursday, 20.02.2025

1, DSIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025



GPS Map  
Camera Lite

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Latitude

28.800735°

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Longitude

77.06591833333333°

Altitude 216 meters

Thursday, 20.02.2025



GPS Map  
Camera Lite

Unnamed Road, DSIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

Latitude

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GMT 10:49:04 AM

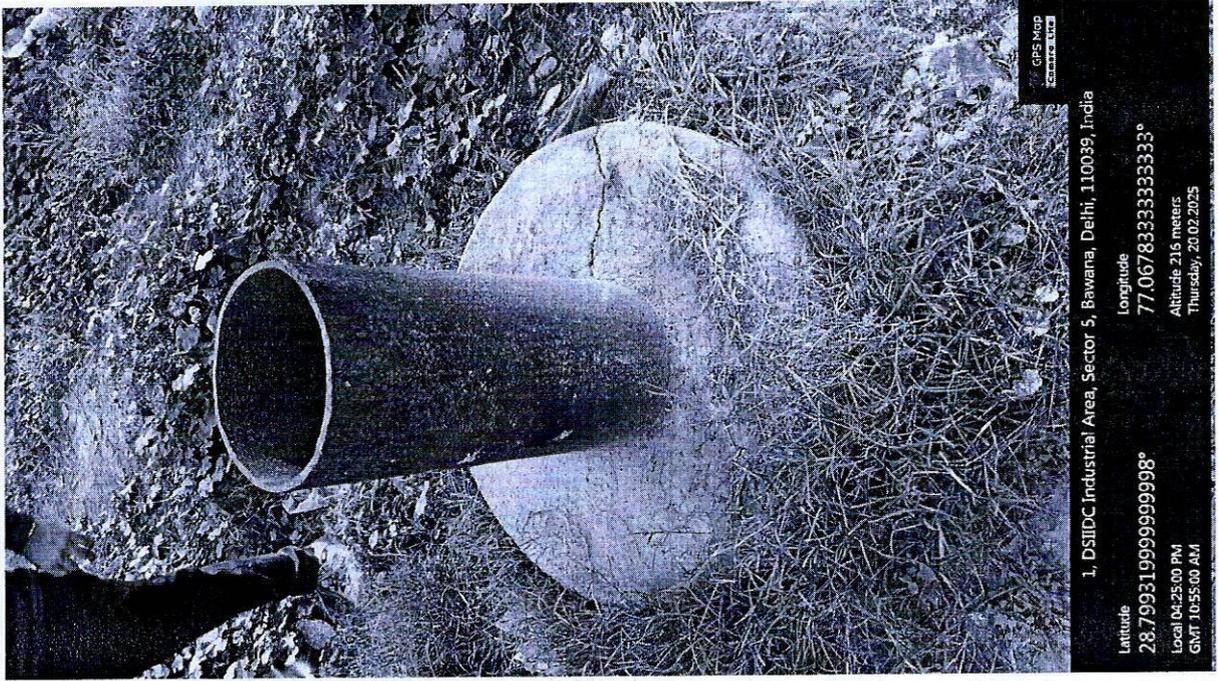
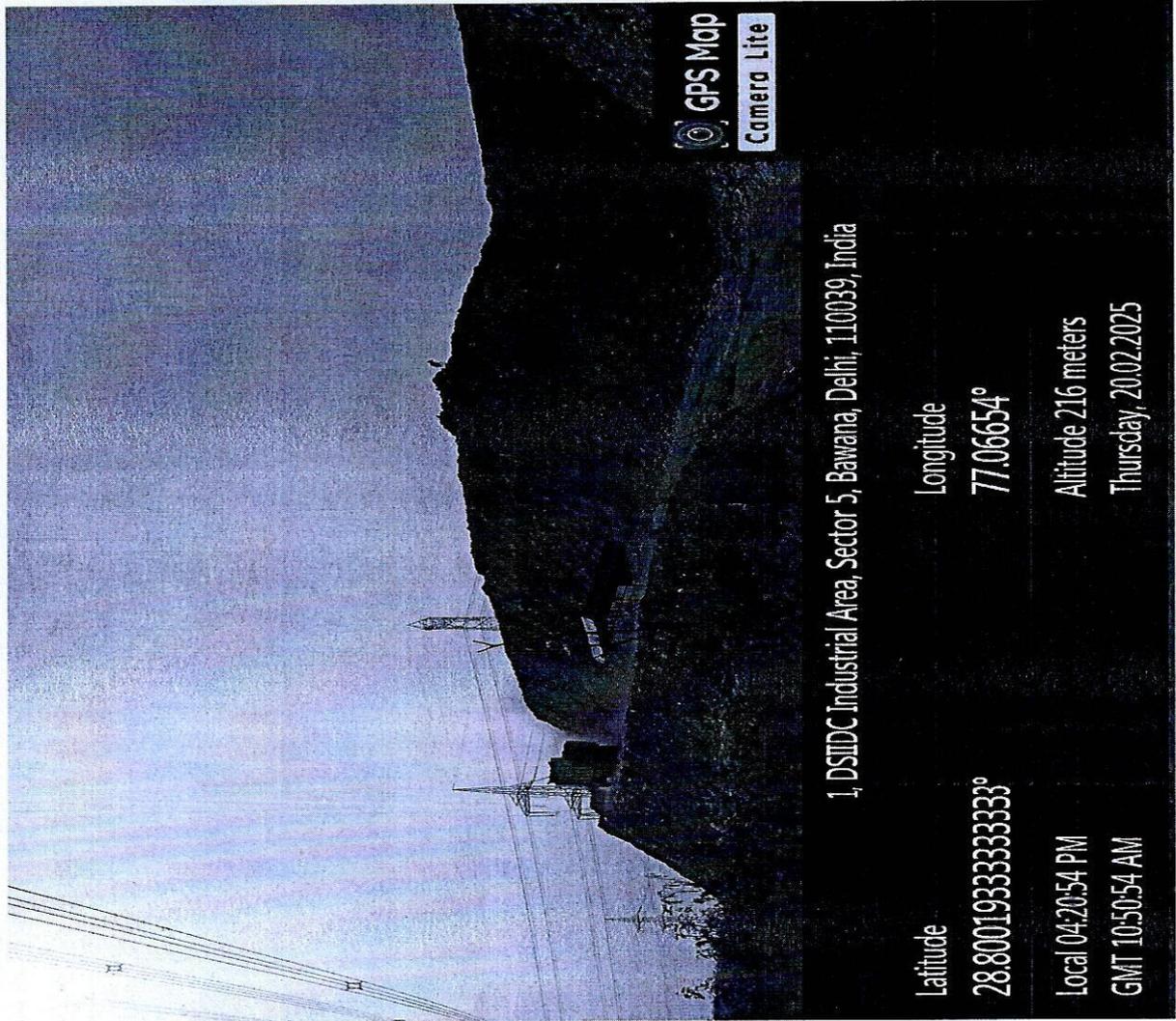
Longitude

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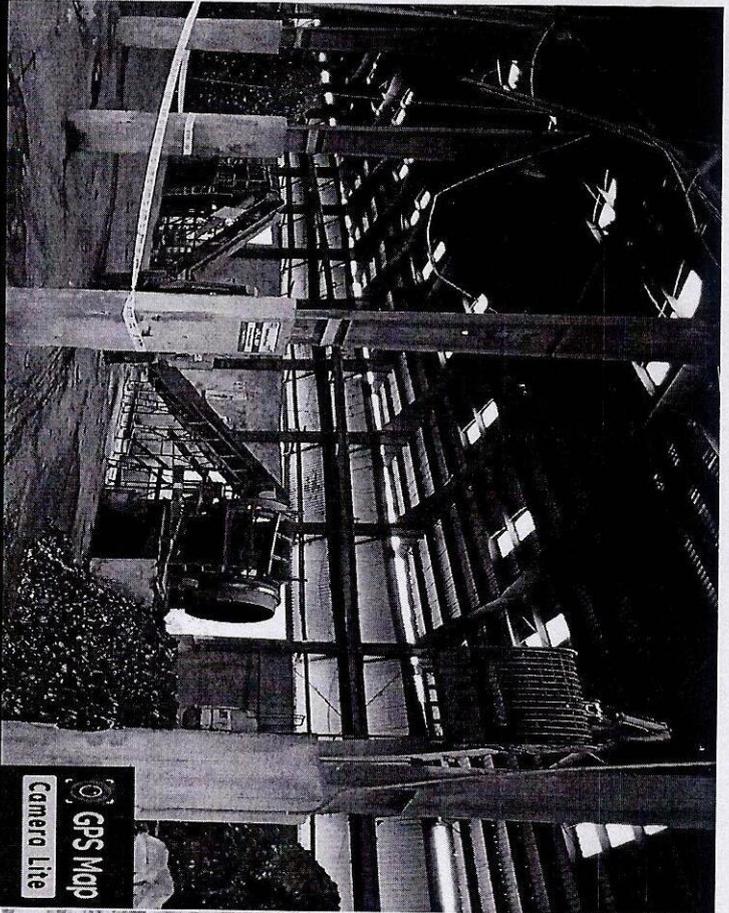
Altitude 216 meters

Thursday, 20.02.2025

50



Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025



1, DSIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

Latitude

28.798851666666664°

Longitude

77.06898666666666°

Local 04:27:13 PM

GMT 10:57:13 AM

Altitude 216 meters

Thursday, 20.02.2025



1, DSIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

Latitude

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Longitude

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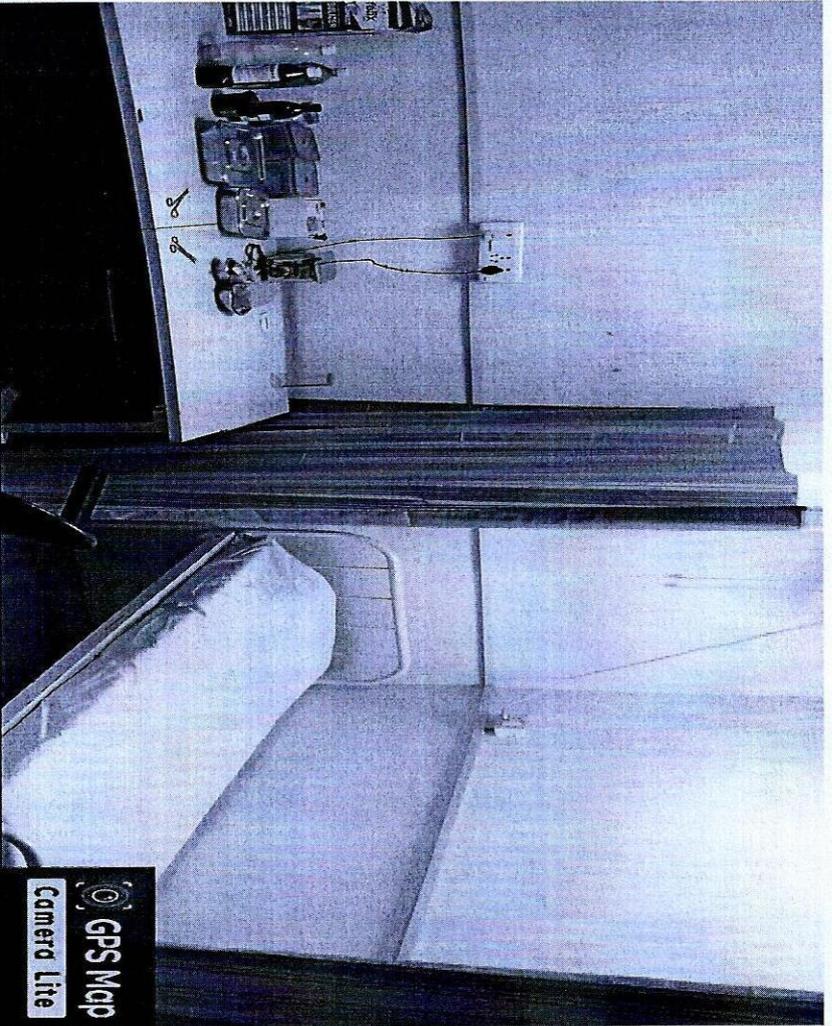
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Altitude 216 meters

Thursday, 20.02.2025

Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

57



1, DSIIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

Latitude

28.7983783333333336°

Local 04:28:34 PM

GMT 10:58:34 AM

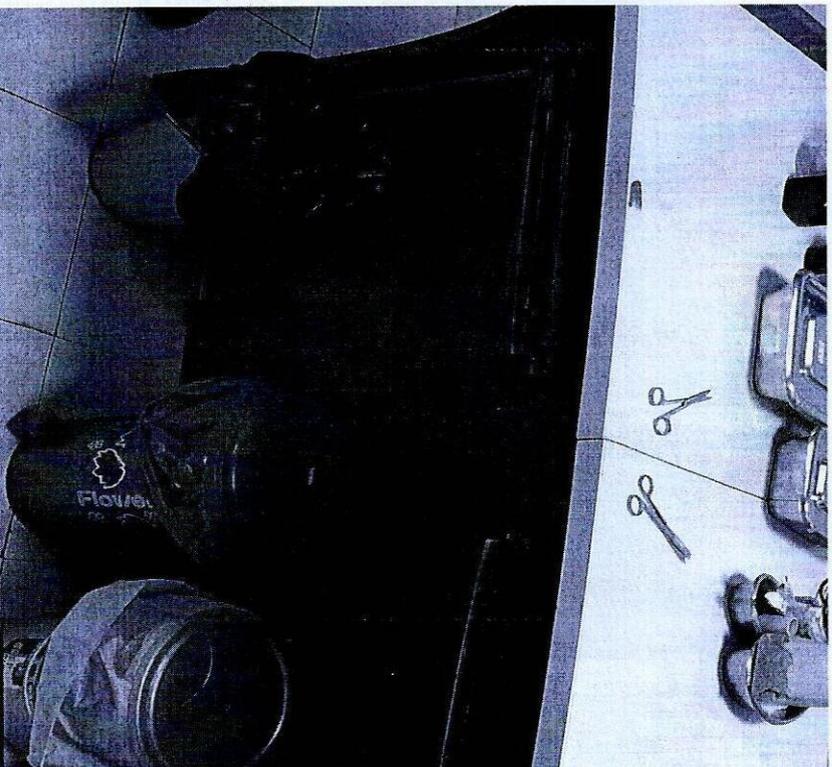
Longitude

77.068978333333333°

Altitude 216 meters

Thursday, 20.02.2025

GPS Map  
Camera Lite



1, DSIIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

Latitude

28.79885069°

Local 04:31:18 PM

GMT 11:01:18 AM

Longitude

77.06889802°

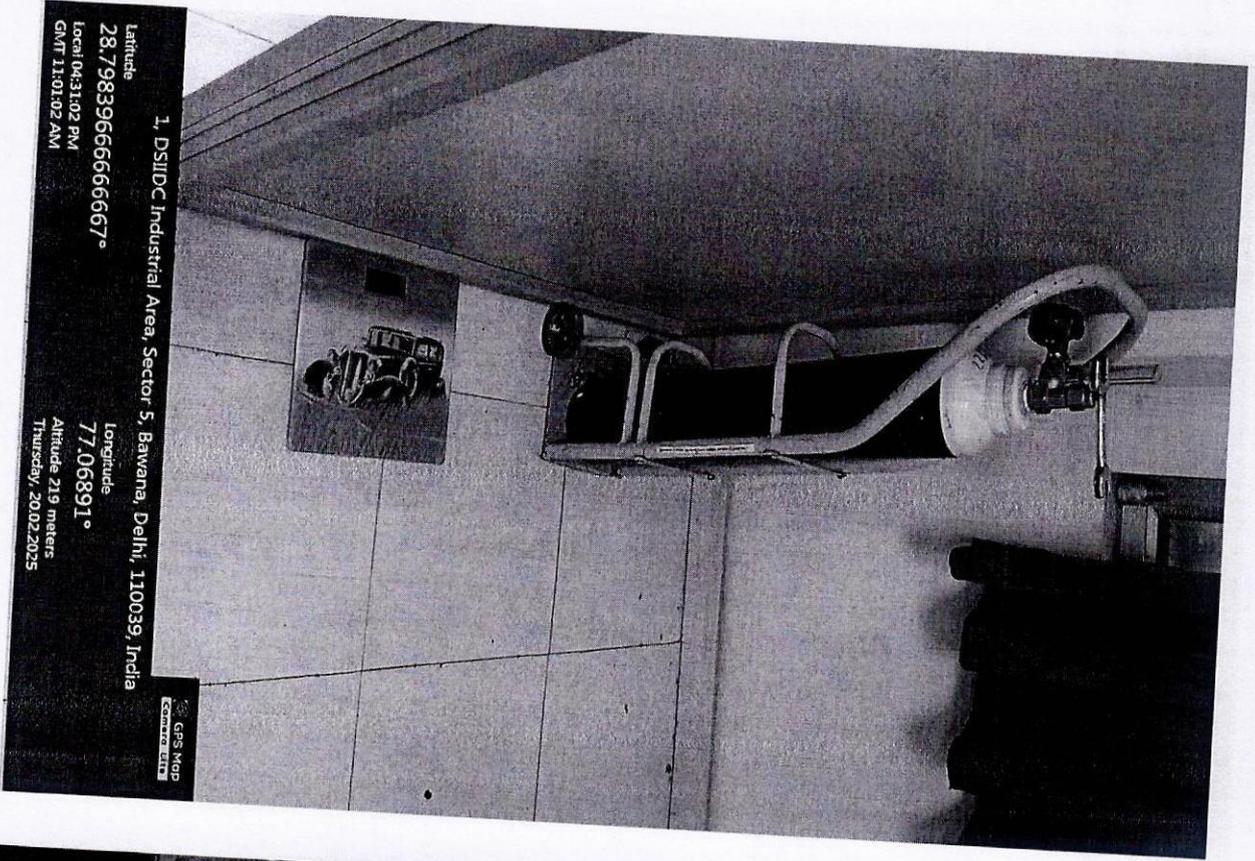
Altitude 219 meters

Thursday, 20.02.2025

GPS Map  
Camera Lite

Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

(52)



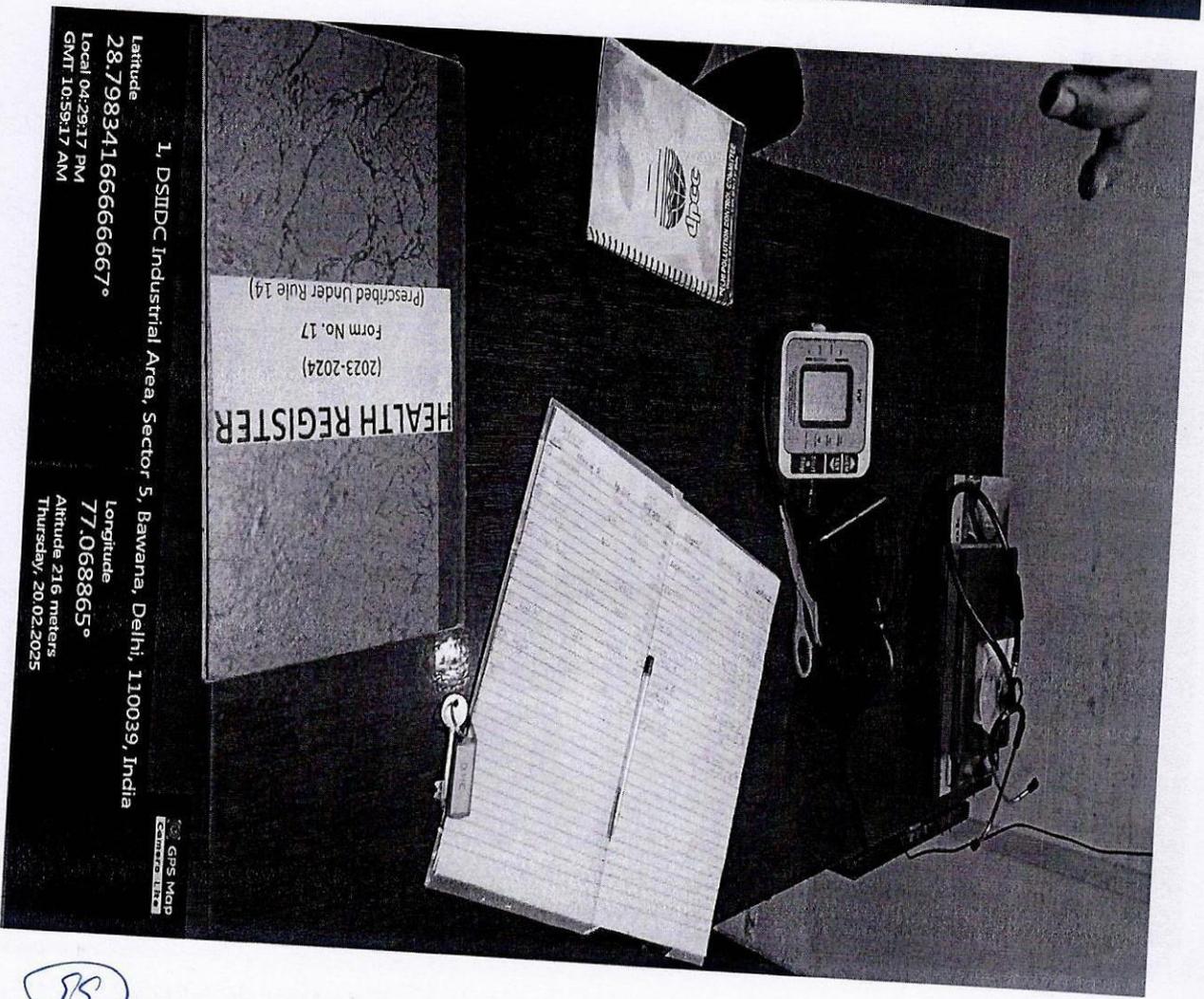
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 GMT 11:01:02 AM

Longitude  
 77.06891°  
 Altitude 219 meters  
 Thursday, 20.02.2025

1, DSIIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

GPS Map  
 CONTROL POINT

Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025



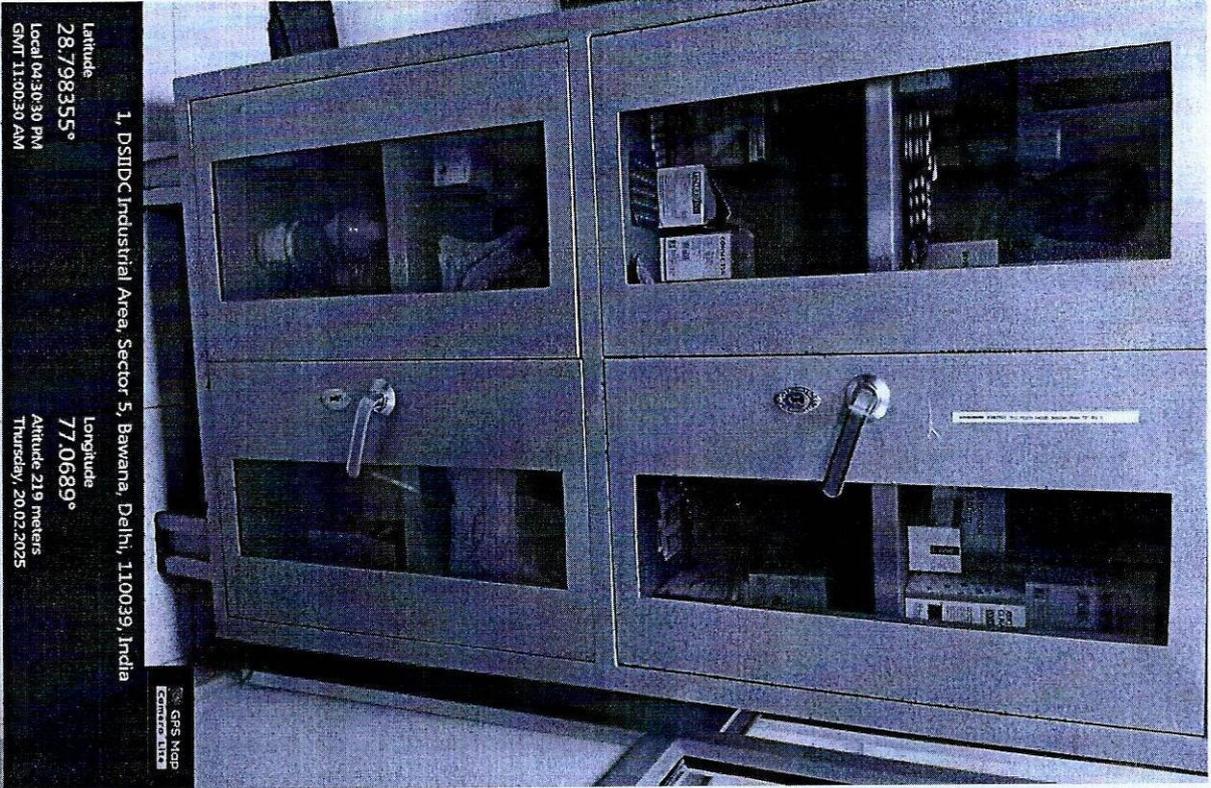
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Longitude  
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 Altitude 216 meters  
 Thursday, 20.02.2025

1, DSIIDC Industrial Area, Sector 5, Bawana, Delhi, 110039, India

GPS Map  
 CONTROL POINT

58



1, DSIIIC Industrial Area, Sector 5, Bawana, Delhi, 110039, India  
Latitude 28.798355°  
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GMT 11:00:30 AM  
Longitude 77.0689°  
Altitude 219 meters  
Thursday, 20.02.2025

GPS Map  
COMPASS

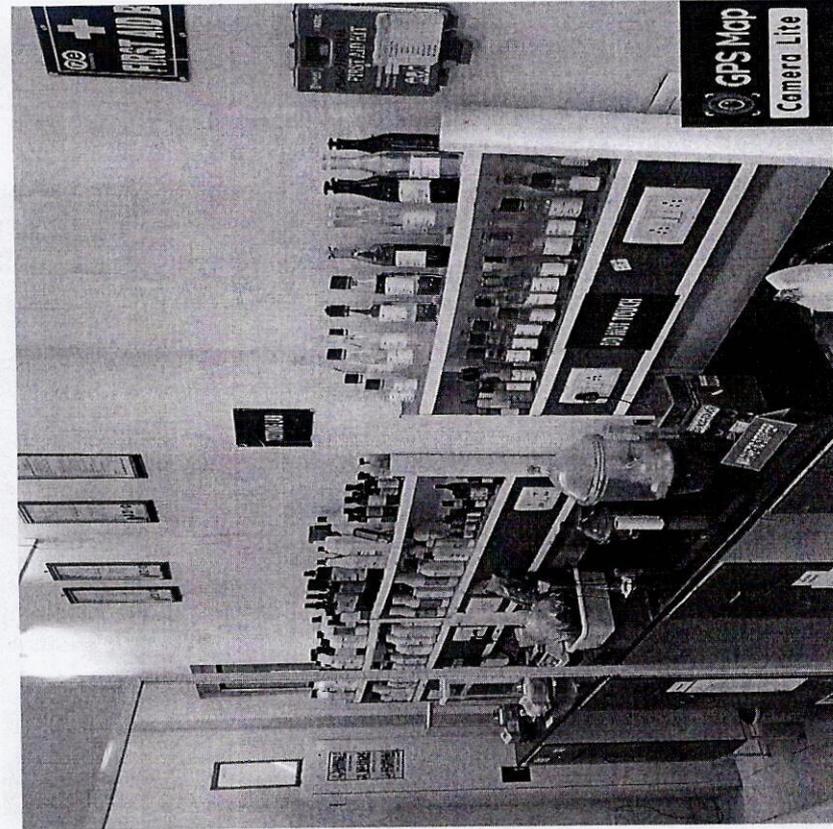


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GMT 11:00:40 AM  
Longitude 77.068811666666668°  
Altitude 219 meters  
Thursday, 20.02.2025

GPS Map  
COMPASS

Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

(5)



N129, DSIDC Industrial Area, Sector 5, Bawana, New Delhi, Delhi, 110039, India

Latitude

28.799974999999998°

Local 04:37:15 PM

GMT 11:07:15 AM

Longitude

77.070649999999999°

Altitude 218 meters

Thursday, 20.02.2025

GPS Map  
Camera Lite



N129, DSIDC Industrial Area, Sector 5, Bawana, New Delhi, Delhi, 110039, India

Latitude

28.800033333333333°

Local 04:41:09 PM

GMT 11:11:09 AM

Longitude

77.070536666666667°

Altitude 218 meters

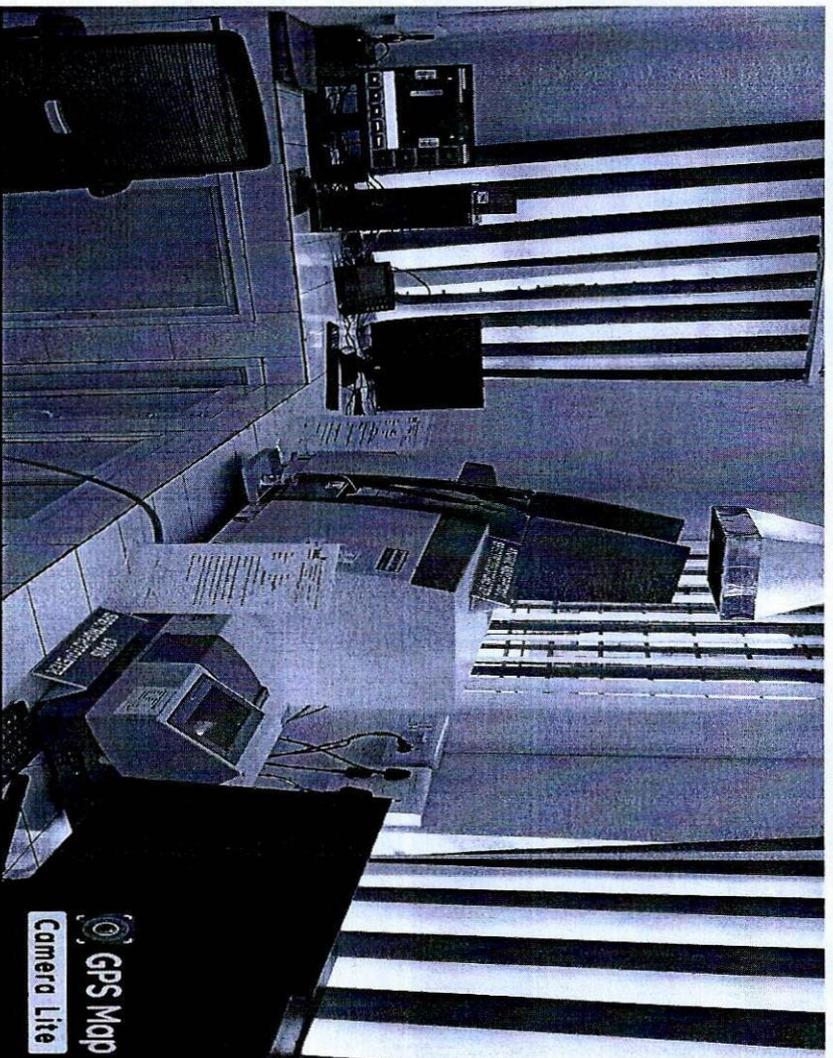
Thursday, 20.02.2025

GPS Map  
Camera Lite



N129, DSIDC Industrial Area, Sector 5, Bawana, New Delhi, Delhi, 110039, India  
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Longitude 77.070555°  
 Altitude 218 meters  
 Thursday, 20.02.2025



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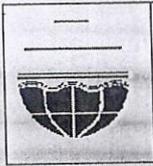
Longitude 77.07064666666666°  
 Altitude 218 meters  
 Thursday, 20.02.2025

GPS Map  
 Camera Lite

Photographs taken during Inspection of Engineered Sanitary Landfill of Delhi MSW Solution Ltd. at Bawana on 20.02.2025

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By Email / Speed Post



**DELHI POLLUTION CONTROL COMMITTEE**  
 Department of Environment, Govt. of NCT of Delhi  
 3<sup>rd</sup> Floor, Delhi IT Park, Shastri Park, Delhi 110053  
 visit us at : <https://dpcc.delhigovt.nic.in>



57

F. No. DPCC/WMC-II/SWM/OA 1303 / 2025 / 334 - 337

Dated: 04 / 03 / 2025

**Subject: Directions u/s 5 of the Environment (Protection) Act, 1986 read alongwith Solid Waste Management Rules, 2016 regarding Bio-mining / Bio-remediation of waste at Dumpsite at Singhola Village, Narela, Delhi-110040.**

Whereas, the Ministry of Environment, Forest & Climate Change, Govt. of India has notified Solid Waste Management Rules, 2016 (SWM Rules, 2016) which inter-alia state procedures for Solid Waste Management including silt removed or collected from the surface drains.

And whereas, Local Authorities / Municipal Corporations in Delhi are responsible for proper management of Solid Waste in their areas of jurisdiction as per the SWM Rules, 2016 and duties & responsibilities of Local Authorities are mentioned under Rule 15 of said SWM Rules, 2016.

And whereas, under Rule 15(zj) of SWM Rules, 2016 local authorities and village Panchayats shall investigate and analyse all old open dumpsites and existing operational dumpsites for their potential of bio-mining and bio-remediation and whosoever feasible, take necessary actions to bio-mine or bio-remediate the sites.

And whereas, under Rule 16(a) of Solid Waste Management Rules, 2016, the State Pollution Control Board or Pollution Control Committee [Delhi Pollution Control Committee (DPCC) in case of Delhi] shall enforce these rules in their State through local bodies in their respective jurisdiction and review implementation of these rules at least twice a year in close coordination with concerned Directorate of Municipal Administration or Secretary-in-charge of State Urban Development Department.

And whereas, remediation of all Dumpsites was to be completed by April 7, 2021 as per Rule 22 of SWM Rules, 2016.

And whereas, in compliance of the Order dated 16.01.2019 of Hon'ble National Green Tribunal (NGT) in OA No. 606 / 2018, Central Pollution Control Board (CPCB) published Guidelines for Disposal of Legacy waste.

And whereas, Hon'ble NGT has taken up the issue of Legacy Waste at the three Dumpsites at Ghazipur, Bhalaswa and Okhla in Delhi where Municipal Solid Waste have been dumped since long and given various directions vide order dated 17.07.2019 in OA No. 519 / 2019 in the matter of News item published in "The Times of India" Authored by Jasjeev Gandhiok & Paras Singh Titled "Below mountains of trash lie poison lakes" and OA No. 386/2019 in the matter of "Centre for Wildlife and Environment Litigation" Vs Union of India & Ors." Hon'ble Tribunal directed the Municipal Corporations to go for bio mining using trowsers instead of capping of these dump sites.

And whereas, Hon'ble NGT had disposed off the above mentioned case vide order dated 29.01.2021 with directions to NCT Delhi and the Municipal Corporations concerned to coordinate and execute the work of remediating the legacy waste dump sites for enforcing the rule of law and protection of environment and public health, expeditiously in terms of earlier orders of this Tribunal.

And whereas, CPCB officials inspected dumpsites in various States where bioremediation of legacy waste was being carried out and based on the observations, CPCB vide letter dated 27.01.2021 issued directions u/s 5 of the Environment (Protection) Act, 1986 to DPCC.

And whereas, DPCC vide letter dated 23.03.2021 issued following Directions u/s 5 of the Environment (Protection) Act, 1986 for enforcement of Provisions of Solid Waste Management Rules, 2016 regarding Bio Mining of legacy waste to the erstwhile Local Authorities / Municipal Corporations [East Delhi Municipal Corporation (EDMC), North Delhi Municipal Corporation (North DMC) & South Delhi Municipal Corporation (SDMC)] in Delhi :

- (i) That EDMC, North DMC & SDMC shall provide complete list of Legacy Waste Dumpsites in their area of jurisdiction as per format enclosed by 31.03.2021.
- (ii) That EDMC, North DMC & SDMC shall ensure necessary action for bio-mining / bio-remediation of the Dump sites in compliance with the Provisions of SWM Rules, 2016. They will submit Action Plan by 31.03.2021.
- (iii) That EDMC, North DMC & SDMC engaged in the bio-mining of Legacy Waste at Ghazipur, Bhalaswa and Okhla respectively shall ensure to follow the procedures as per CPCB Guidelines for Disposal of Legacy Waste with specific compliance to following points:
  - a) Analysis of various screened fraction materials, i.e., RDF, fine earth / bio earth etc., prior to its disposal/utilization.
  - b) Preparation of plan for utilization / disposal of screened fractions.
  - c) Adequate provisions for leachate treatment.
  - d) Maintenance of records/documents for disposal/utilization of the RDFs or fine earth and other materials.
- (iv) That EDMC, North DMC & SDMC shall prepare time targeted Action Plan for bio-mining / bio-remediation of abovementioned dumpsites in compliance with the points listed above. The timelines as specified in SWM Rules, 2016 and Hon'ble NGT Directions on the matter are to be adhered to for remediation of these sites.
- (v) That EDMC, North DMC & SDMC shall ensure that no fresh waste is disposed at abovementioned dumpsites and make proper arrangement for management of fresh solid waste.
- (vi) That North DMC shall bio-remediate the Bhalaswa Dump site which can be considered as model for compliance for other Legacy Waste Dumpsites at Ghazipur & Okhla in Delhi.

Abovementioned Local Authorities / Municipal Corporations were directed to strictly comply with the said directions and submit the Action Taken Report to DPCC within stipulated time.

And whereas Bio-Mining of Legacy Waste at three Dumpsites at Ghazipur, Bhalaswa and Okhla in Delhi was started by erstwhile DMCs in October, 2019 and still being carried out by the Municipal Corporation of Delhi (MCD) however Bio-Mining progress is very slow particularly at Ghazipur Dumpsite. Till 31.01.2025 Total 150.08 Lakh Tons (53.6 %) of Legacy Waste out of 280 Lakh Tons in July 2019 was bio-mined at the above mentioned three Dumpsites [Ghazipur - 27.7 Lakh Tons (19.8 %) out of 140 Lakh Tons in July 2019, Bhalaswa - 72.37 Lakh Tons (90.46 %) out of 80 Lakh Tons in July 2019 and Okhla - 50.01 Lakh Tons (83.5%) out of 60 Lakh Tons in July 2019]. Timelines earlier given for 100% Remediation of Legacy Waste has also been revised from time to time and present Revised Timeline given by MCD for 100% Remediation of Legacy Waste at the above mentioned three Dumpsites is December, 2028.

And whereas, pursuant to the order dated 19.11.2024 of Hon'ble National Green Tribunal in OA No. 1303/2024 News Item titled "New waste mounds creep up on capital" appearing in the Hindustan Times dated 04.11.2024, regarding accumulation of waste in Delhi, specifically highlighting the emergence of new waste mounds in areas like Singhola and near Bawana, a team of DPCC inspected the Dumpsite of MCD at Singhola Village in Narela on 20.02.2025 and following are the brief of observations and information gathered during the said inspections on 20.02.2025 :

- The Dumpsite shares Boundary with STP Narela. On one side and there is a Nallah flowing at the rear.
- Accumulated Area of Dumpsite was informed to be 6.61 Acres.
- Approximately 9,00,000 MT of waste comprising of Silt, Construction & Demolition Waste and Refuse, is accumulated at Dumpsite.
- Fresh waste, including Silt, is not being dumped at site presently.
- Bio-Mining of waste accumulated at site by M/s AlfaTherm Limited was observed. As informed by M/s AlfaTherm Limited was awarded Tender to process waste in from Nov, 2024.
- 12 Excavators, 02 Screening Machines, 02 Bulldozers and 03 Trommels were observed at site.
- Staff of 30 people is engaged by M/ AlfaTherm Limited for Bio-Mining of waste at Dumpsite.
- Hours of operation: 08:00 A.M. to 11:00 P.M.
- Dispatch of processed waste: 24 X 7.
- About 5000 MT of waste is processed per day.
- Refused Derived Fuel (RDF) portion of processed waste is sent to Paper mills at Shamli, Muzaffarnagar etc. for utilization as fuel for Boilers.
- Inert portion of processed waste is sent for filling of low lying areas (Private Plots, NHAI, etc).
- One Tanker for sprinkling water at Dumpsite was observed. As informed, treated water from adjacent STP of DJB is used for filling the tankers.
- 02 Bore-wells observed at site. Permission of DJB for ground water extraction was sought. However, the same could not be furnished during inspection. The representative of M/s AlfaTherm Limited requested that documents may be sought from MCD.
- 08 CCTV cameras installed at site.
- One Weigh Bridge observed at site.
- Approximately 03 meter Boundary Wall observed at three sides of the Dumpsite. However, no barricading/ wall observed along side facing the Nallah.

Now therefore, in view of the above and in exercise of the powers conferred upon Delhi Pollution Control Committee, following Directions u/s 5 of the Environment (Protection) Act, 1986 read along with Solid Waste Management Rules, 2016, as amended to date, regarding Bio-mining / Bio-remediation of waste dumped at the Dumpsite at Singhola Village, Narela, Delhi-110040, are issued to the Municipal Corporations of Delhi (MCD):

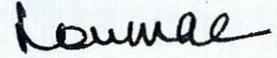
1. That MCD shall prepare time targeted Action Plan for Bio-mining / Bio-remediation of the waste dumped at the Dumpsite at Singhola Village, Narela, Delhi-110040 in compliance with the provisions of Solid Waste Management Rules, 2016 and points 2 (a), (b), (c) & (d) as mentioned below and submit Action Plan in this regard to DPCC by 31.03.2025.
2. That MCD shall ensure to follow the procedures as per CPCB Guidelines for Disposal of Legacy Waste with specific compliance to following points:
  - (a) Analysis of various screened fraction materials, i.e., RDF, fine earth / bio earth etc., prior to its disposal / utilization.
  - (b) Preparation of plan for utilization / disposal of screened fractions.
  - (c) Adequate provisions for leachate treatment.
  - (d) Maintenance of Records / Documents for disposal / utilization of the RDFs or fine earth and other materials.
3. That MCD shall ensure that no fresh waste is disposed at the abovementioned Dumpsite at Singhola Village, Narela, Delhi-110040.
4. That MCD shall ensure proper dust control measures including sprinkling of water at the dumpsite and use of treated water from the nearby Narela STP of Delhi Jal Board in this regard.

5. That MCD shall take all the required necessary measures including proper slope management and barricading towards the Back side drain to avoid falling of the accumulated waste at abovementioned Dumpsite at Singhola Village, Narela, Delhi-110040.

6. That MCD shall not use any Bore-wells without prior permission from DJB.

MCD shall submit Compliance/ Action Taken Report with respect to above mentioned directions to DPCC by 31.03.2025

Please note that violations of the above mentioned directions of DPCC and non compliance with respect to the provisions of Solid Waste Management Rules, 2016 attracts further action as per the provisions of the Environment (Protection) Act, 1986, as amended to date.



(Sanjiv Kumar)  
Chairman, DPCC

To,

The Commissioner, Municipal Corporation of Delhi, 9<sup>th</sup> Floor, Dr. S.P.M Civic Center, JLN Marg, Delhi-110002.

Copy to:

1. The Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
2. The Addl. Chief Secretary, Urban Development Department, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P. Estate, New Delhi -110002.
3. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, Delhi - 110002.

(Sanjiv Kumar)  
Chairman, DPCC